

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Computerised Detail's of Disposal Report of appeal's, w.e.f. 01/01/2015 To 30/06/2015

Sl. No.	Appeal No.	Party Details	IO Number & Date	Filing Date	FO Number & Date	
<u>Case Disposal Report</u>						
1	E/351/2009	C.C.E. & S.T.-Surat-i -Vs- Asmi Dyeing & Printing Works	OIA-RKA/833-834/SRT-I/08 Dated : 15/12/2008	09/03/2009	FO Number : A/10356/2015 Dated : 01/01/2015	
2	E/372/2009	The Superintendent Govt Saw Mill Waghai -Vs- C.C.E. & S.T.-Daman	OIA-KKS/350/DAMAN/2008 Dated : 03/09/2008	12/03/2009	FO Number : A/10347/2015 Dated : 01/01/2015	
3	E/449/2009	C.C.E.-Ahmedabad-i -Vs- Rajesh Malleables Ltd	OIA-218-219/2008-AHD-I-CE/ID/COMMR-A- Dated : 24/12/2008	23/03/2009	FO Number : A/10144/2015 Dated : 01/01/2015	
4	E/13887/2014	Synoprene Polymers Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIA-DMN-EXCUS-000-APP-67-14-15 Dated : 29/05/2014	27/08/2014	FO Number : A/10154/2015 Dated : 01/01/2015	
5	E/1137/2007	C.C.E. & S.T.-Surat-i -Vs- Shree Harekrishna Textiles	OIA-VP/241/SRT-I/07 Dated : 24/09/2007	19/10/2007	FO Number : A/10001/2015 Dated : 02/01/2015	
6	ST/13975/2013	Metro Motors -Vs- C.C.E. & S.T.-Daman	OIA-SRP-139-DMN-2013-14 Dated : 29/07/2013	06/12/2013	FO Number : A/10003/2015 Dated : 02/01/2015	
7	ST/10323/2014	Market Creators Ltd -Vs- C.C.E.	OIA-VAD-EXCUS-001-APP-467-2013-14	30/01/2014	FO Number : A/10005/2015	

		& S.T.-Vadodara-i	Dated : 08/11/2013		Dated : 02/01/2015	
8	ST/10628/2014	Electrical Research And Development Association -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-489-2013-14 Dated : 15/11/2013	27/02/2014	FO Number : A/10006/2015 Dated : 02/01/2015	
9	E/11111/2014	Surat Textile Mills Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-SUR-EXCUS-001-APP-614-13-14 Dated : 30/01/2014	14/03/2014	FO Number : A/10002/2015 Dated : 02/01/2015	
10	C/11963/2014	Indica Industries Pvt Ltd -Vs- C.C.-Kandla	OIA-22-2014-CUS-COMMR-A--KDL Dated : 05/02/2014	20/05/2014	FO Number : A/10004/2015 Dated : 02/01/2015	
11	E/533/2008	Messrs Shreeji Concast Ltd -Vs- C.C.E. & S.T.-Bhavnagar	OIA-8/2008/BVR/KC/COMMR-A/AHD Dated : 12/02/2008	21/05/2008	FO Number : A/10007/2015 Dated : 05/01/2015	
12	E/558/2009	Gsp Crop Science Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-72-74/2009-AHD-II-CE/ID/COMMR-A-/AHD Dated : 27/02/2009	03/04/2009	FO Number : A/10014-10016/2015 Dated : 05/01/2015	
13	E/559/2009	Mukesh M Patel -Vs- C.C.E.-Ahmedabad-ii	OIA-72-74/2009-AHD-II-CE/ID/COMMR-A-/AHD Dated : 27/02/2009	03/04/2009	FO Number : A/10014-10016/2015 Dated : 05/01/2015	
14	E/560/2009	Gsp Crop Science Pvt Ltd (unit Ii) -Vs- C.C.E.-Ahmedabad-ii	OIA-72-74/2009-AHD-II-CE/ID/COMMR-A-/AHD Dated : 27/02/2009	03/04/2009	FO Number : A/10014-10016/2015 Dated : 05/01/2015	
15	E/605/2009	Aalidhra Texspin Engineers -Vs- C.C.E. & S.T.-Vapi	OIA-KRS/78/VAPI/2009 Dated : 27/02/2009	09/04/2009	FO Number : A/10025/2015 Dated : 05/01/2015	
16	E/21/2009	Shree Radhey Krishna Process -	OIA-143-146/2008-AHD-I-CE/ID/COMMR-A-	09/01/2009	FO Number : A/10017-10020/2015	

		Vs- C.C.E.-Ahmedabad-i	Dated : 04/08/2008		Dated : 06/01/2015	
17	E/22/2009	Sanjeev Premhans Agarwal -Vs- C.C.E.-Ahmedabad-i	OIA-143-146/2008-AHD-I-CE/ID/COMMR-A- Dated : 04/08/2008	09/01/2009	FO Number : A/10017-10020/2015 Dated : 06/01/2015	
18	E/23/2009	Chandraprakash Lalchand Agarwal -Vs- C.C.E.-Ahmedabad-i	OIA-143-146/2008-AHD-I-CE/ID/COMMR-A- Dated : 04/08/2008	09/01/2009	FO Number : A/10017-10020/2015 Dated : 06/01/2015	
19	E/24/2009	Prem Prakash Lalchand Agarwal -Vs- C.C.E.-Ahmedabad-i	OIA-143-146/2008-AHD-I-CE/ID/COMMR-A- Dated : 04/08/2008	09/01/2009	FO Number : A/10017-10020/2015 Dated : 06/01/2015	
20	E/518/2009	Bilag Industries Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIA-KKS/440-441/DAMAN/2008 Dated : 06/11/2008	31/03/2009	FO Number : A/10021-10022/2015 Dated : 06/01/2015	
21	E/519/2009	Pramod S Patel -Vs- C.C.E. & S.T.-Daman	OIA-KKS/440-441/DAMAN/2008 Dated : 06/11/2008	31/03/2009	FO Number : A/10021-10022/2015 Dated : 06/01/2015	
22	E/879/2009	Astra Life Care Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-51/2009-AHD-II-CE/ID/COMMR-A-/AHD Dated : 18/02/2009	25/05/2009	FO Number : A/10024/2015 Dated : 06/01/2015	
23	E/1134/2009	Transformers & Rectifiers (india) Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-167/2009-AHD-II-CE/ID/COMMR-A-/AHD Dated : 31/03/2009	02/07/2009	FO Number : A/10348/2015 Dated : 07/01/2015	
24	E/1226/2009	Gopal Iron & Steel Company (gujarat) Limited -Vs- C.C.E.-Ahmedabad-ii	OIA-191/2009-AHD-II-CE/ID/COMMR-A-/AHD Dated : 31/03/2009	16/06/2009	FO Number : A/10355/2015 Dated : 07/01/2015	
25	E/1275/2009	C.C.E.-Ahmedabad-i -Vs- Chiripal Industries Ltd	OIA-97/2009-AHD-I-CE/ID/COMMR-A-/AHD	24/07/2009	FO Number : A/10143/2015	

			Dated : 27/05/2009		Dated : 07/01/2015	
26	E/1499/2009	Ashoka Dyg & Ptg Mills -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA/571-577/SRT-I/2009 Dated : 11/08/2009	30/09/2009	FO Number : A/10026-10031/2015 Dated : 08/01/2015	
27	E/1500/2009	Ramkishor Mishrimal Bindal - Vs- C.C.E. & S.T.-Surat-i	OIA-RKA/571-577/SRT-I/2009 Dated : 11/08/2009	30/09/2009	FO Number : A/10026-10031/2015 Dated : 08/01/2015	
28	E/1501/2009	Bindal Fashion Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA/571-577/SRT-I/2009 Dated : 11/08/2009	30/09/2009	FO Number : A/10026-10031/2015 Dated : 08/01/2015	
29	E/1502/2009	Nilu Tex -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA/571-577/SRT-I/2009 Dated : 21/08/2009	30/09/2009	FO Number : A/10026-10031/2015 Dated : 08/01/2015	
30	E/1503/2009	Apple Creation -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA/571-577/SRT-I/2009 Dated : 11/08/2009	30/09/2009	FO Number : A/10026-10031/2015 Dated : 08/01/2015	
31	E/1532/2009	Alchem International -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-243-244/2009-AHD-III-KCG/CE/COMMR-A- Dated : 14/07/2009	09/10/2009	FO Number : A/10032-10033/2015 Dated : 08/01/2015	
32	E/1533/2009	Harshad Patel -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-243-244/2009-AHD-III-KCG/CE/COMMR-A- Dated : 14/07/2009	09/10/2009	FO Number : A/10032-10033/2015 Dated : 08/01/2015	
33	E/1606/2009	C.C.E. & S.T.-Surat-i -Vs- Ashoka Dyeing & Printing Mills	OIA-RKA/571-577/SRT-I/2009 Dated : 11/08/2009	05/11/2009	FO Number : A/10026-10031/2015 Dated : 08/01/2015	
34	E/909/2008	Atul Limited -Vs- C.C.E. & S.T.-Daman	OIA-KKS-195-DAMAN-2008	04/08/2008	FO Number : A/10047/2015	

			Dated : 18/04/2008		Dated : 09/01/2015	
35	E/987/2008	C.C.E. & S.T.-Daman -Vs- Atul Ltd	OIA-KKS/206/DAMAN/2008 Dated : 29/04/2008	14/08/2008	FO Number : A/10048/2015 Dated : 09/01/2015	
36	E/1012/2008	C.C.E. & S.T.-Daman -Vs- Polycab Cables Pvt Ltd	OIA-KKS/242/DAMAN/2008 Dated : 23/05/2008	03/09/2008	FO Number : A/10039/2015 Dated : 09/01/2015	
37	E/11157/2014	Aafloat Textiles (india) Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-380-13-14 Dated : 28/11/2013	13/01/2014	FO Number : A/10044/2015 Dated : 09/01/2015	
38	E/11158/2014	Aafloat Textiles (india) Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-379-13-14 Dated : 28/11/2013	15/01/2014	FO Number : A/10045/2015 Dated : 09/01/2015	
39	C/11968/2014	Saarthee Shipping Co -Vs- C.C.-Kandla	OIA-04/CHA/2014-15 Dated : 02/05/2014	23/05/2014	FO Number : A/10059/2015 Dated : 09/01/2015	
40	ST/124/2007	C.C.E. & S.T.-Vadodara-i -Vs- Century Cold Tyre Retreads	OIA-COMMR-A-/64/VDR-I/2007 Dated : 22/03/2007	11/06/2007	FO Number : A/10041/2015 Dated : 12/01/2015	
41	E/400/2007	C.C.E. & S.T.-Ahmedabad-iii -Vs- Jayesh P Bhimani	OIA-198-200/2006-AHD-III-CE/DK/COMMR-A- Dated : 29/12/2006	20/04/2007	FO Number : A/10042/2015 Dated : 12/01/2015	
42	E/11807/2014	Sheena Textiles Limited -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-78-13-14 Dated : 30/01/2014	08/05/2014	FO Number : A/10051-10055/2015 Dated : 12/01/2015	
43	C/11808/2014	Sheena Textiles Limited -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-78-13-14	08/05/2014	FO Number : A/10051-10055/2015	

			Dated : 30/01/2014		Dated : 12/01/2015
44	E/11809/2014	Sheena Exports -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-78-13-14 Dated : 30/01/2014	08/05/2014	FO Number : A/10051-10055/2015 Dated : 12/01/2015
45	E/11810/2014	Ram Prakash Chugh -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-78-13-14 Dated : 30/01/2014	08/05/2014	FO Number : A/10051-10055/2015 Dated : 12/01/2015
46	E/11811/2014	Manoj Kumar Chugh -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-78-13-14 Dated : 30/01/2014	08/05/2014	FO Number : A/10051-10055/2015 Dated : 12/01/2015
47	ST/12254/2014	Shree Ram Engineers -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-388-13-14 Dated : 14/03/2014	17/06/2014	FO Number : A/10056/2015 Dated : 12/01/2015
48	C/12474/2014	Piyush S Viramgama -Vs- C.C.- Ahmedabad	OIO-02/COMMR/DRI/2014 Dated : 28/02/2014	01/07/2014	FO Number : A/10050/2015 Dated : 12/01/2015
49	ST/12719/2014	S S Engineers & Fabricators -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-113-13-14 Dated : 28/03/2014	01/07/2014	FO Number : A/10057/2015 Dated : 12/01/2015
50	ST/12841/2014	Anunay Fab Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-033-14-15 Dated : 02/05/2014	01/08/2014	FO Number : A/10046/2015 Dated : 12/01/2015
51	C/12125/2014	Saheli Synthetics Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-94-95-13-14 Dated : 31/01/2014	09/06/2014	FO Number : A/10079/2015 Dated : 13/01/2015
52	E/627/2005	Unimed Technologies Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-53/VDR-II/DEMAND/2014	07/03/2005	FO Number : A/10065/2015

			Dated : 11/01/2005		Dated : 15/01/2015
53	C/1215/2005	Mahendra Kumar Agarwal -Vs- C.C.E. & S.T.-Surat-i	OIA-VP/255-256/SRT-I/2004 Dated : 30/12/2004	17/10/2005	FO Number : A/10064/2015 Dated : 15/01/2015
54	E/578/2007	Sunshine Overseas -Vs- C.C.E. & S.T.-Surat-ii	OIA-RS/94-98/SRT-II/07 Dated : 26/02/2007	23/05/2007	FO Number : A/10066-10071/2015 Dated : 15/01/2015
55	E/579/2007	Haroon Razaq Chhaya -Vs- C.C.E. & S.T.-Surat-ii	OIA-RS/94-98/SRT-II/07 Dated : 26/02/2007	23/05/2007	FO Number : A/10066-10071/2015 Dated : 15/01/2015
56	E/580/2007	Irfan Gulam Rasool Saiyed -Vs- C.C.E. & S.T.-Surat-ii	OIA-RS/94-98/SRT-II/07 Dated : 26/02/2007	23/05/2007	FO Number : A/10066-10071/2015 Dated : 15/01/2015
57	E/581/2007	Rashid Sadatali Saiyed -Vs- C.C.E. & S.T.-Surat-ii	OIA-RS/94-98/SRT-II/07 Dated : 26/02/2007	23/05/2007	FO Number : A/10066-10071/2015 Dated : 15/01/2015
58	E/586/2007	Vandevi Texturisers (p) Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIA-RS/94-98/SRT-II/07 Dated : 26/02/2007	23/05/2007	FO Number : A/10066-10071/2015 Dated : 15/01/2015
59	E/587/2007	Sanjay Agarwal -Vs- C.C.E. & S.T.-Surat-ii	OIA-RS/94-98/SRT-II/07 Dated : 26/02/2007	23/05/2007	FO Number : A/10066-10071/2015 Dated : 15/01/2015
60	C/12594/2014	Colourtex Industries Ltd -Vs- C.C.-Ahmedabad	OIO-08/COMMR/2014 Dated : 09/04/2014	14/07/2014	FO Number : A/10061-10062/2015 Dated : 15/01/2015
61	C/12595/2014	Colourtex Industries Ltd -Vs- C.C.-Ahmedabad	OIO-07/COMMR/2014 Dated : 09/04/2014	14/07/2014	FO Number : A/10061-10062/2015

					Dated : 15/01/2015	
62	C/12804/2014	Bombay Rayon Fashion Ltd -Vs- C.C.-Ahmedabad	OIO-09-COMMR-O&A-2014 Dated : 22/04/2014	14/07/2014	FO Number : A/10063/2015 Dated : 15/01/2015	
63	E/496/2012	Hindustan Gum & Chemicals Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-137/2012-AHD-II-CE/MM/COMMR-A-/AHD Dated : 30/03/2012	14/06/2012	FO Number : A/10075/2015 Dated : 16/01/2015	
64	E/11021/2013	Essar Heavy Engineering Services -Vs- C.C.E. & S.T.-Vadodara-i	OIO-40-DEMAND-2012-13 Dated : 12/02/2013	30/04/2013	FO Number : A/10076/2015 Dated : 16/01/2015	
65	E/10177/2014	Neesa Infrastructure Ltd -Vs- C.C.E.-Ahmedabad-ii	OIO-AHM-EXCUS-002-COMMR-034-13-14 Dated : 23/10/2013	17/01/2014	FO Number : A/10088/2015 Dated : 16/01/2015	
66	E/11095/2014	Vikas Vinyl Industries -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-018-13-14 Dated : 29/11/2013	14/03/2014	FO Number : A/10077/2015 Dated : 16/01/2015	
67	E/11501/2014	Favourite Industries -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-48-13-14 Dated : 30/12/2013	10/04/2014	FO Number : A/10121-10122/2015 Dated : 16/01/2015	
68	E/11940/2014	Kemrock Ind & Exports Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-VAD-EXCUS-002-COM-091-13-14 Dated : 12/03/2014	20/05/2014	FO Number : A/10078/2015 Dated : 16/01/2015	
69	C/33/2012	Chandralon Tex Pvt Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIA-BC/301/SURAT-II/2011 Dated : 20/10/2011	23/03/2012	FO Number : A/10392-10395/2015 Dated : 29/01/2015	
70	E/803/2008	Sipra Remedies Pvt Ltd -Vs-	OIA-KKS-173-174-DAMAN-2008	09/07/2008	FO Number : A/10089-10090/2015	

		C.C.E. & S.T.-Daman	Dated : 16/04/2008		Dated : 30/01/2015	
71	E/804/2008	Sanjeev Tiwari -Vs- C.C.E. & S.T.-Daman	OIA-KKS/173-174/DAMAN/2008 Dated : 16/04/2008	09/07/2008	FO Number : A/10089-10090/2015 Dated : 30/01/2015	
72	ST/10330/2014	Shiiv Engineering -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-464-13-14 Dated : 21/10/2013	31/01/2014	FO Number : A/10091/2015 Dated : 30/01/2015	
73	E/194/2007	Reliance Industries Limited -Vs- C.C.E. & S.T.-Rajkot	OIO-22/COMMR/2006 Dated : 30/10/2006	26/02/2007	FO Number : A/10107/2015 Dated : 02/02/2015	
74	C/11689/2014	R K Industries -Vs- C.C.-Jamnagar(prev)	OIA-93-102/2014/CUS/COMMR-A-/JMR Dated : 10/04/2014	29/04/2014	FO Number : A/10103-10106/2015 Dated : 02/02/2015	
75	C/11899/2014	R K Industries -Vs- C.C.-Jamnagar(prev)	OIA-125-134/2014/CUS/COMMR-A-/JMR Dated : 25/04/2014	15/05/2014	FO Number : A/10103-10106/2015 Dated : 02/02/2015	
76	E/12338/2014	Twenty First Century Wire Rods Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000-COM-089-13-14 Dated : 28/03/2014	23/06/2014	FO Number : A/10099-10100/2015 Dated : 02/02/2015	
77	E/12339/2014	Neeraj Kumar Jha -Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000-COM-089-13-14 Dated : 28/03/2014	23/06/2014	FO Number : A/10099-10100/2015 Dated : 02/02/2015	
78	C/12696/2014	Madhav Industrial Corporation -Vs- C.C.-Jamnagar(prev)	OIA-125-134/2014/CUS/COMMR-A-/JMR Dated : 25/04/2014	21/07/2014	FO Number : A/10103-10106/2015 Dated : 02/02/2015	

79	C/12697/2014	Madhav Industrial Corporation - Vs- C.C.-Jamnagar(prev)	OIA-125- 134/2014/CUS/COMMR- A-/JMR Dated : 25/04/2014	21/07/2014	FO Number : A/10103-10106/2015 Dated : 02/02/2015	
80	ST/12921/2014	Kishorbhai Wadhvani - Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000- APP-379-13-14 Dated : 03/03/2014	30/05/2014	FO Number : A/10101/2015 Dated : 02/02/2015	
81	ST/12991/2014	Raviraj Infra Project Pvt Ltd - Vs- C.C.E. & S.T.-Rajkot	OIO-RAJ-EXCUS-000- COM-05-14-15 Dated : 22/05/2014	19/08/2014	FO Number : A/10102/2015 Dated : 02/02/2015	
82	ST/13406/2014	Ramky Infrastructure Ltd - Vs- C.C.-Ahmedabad	OIA-223-2013-STC-SKS- COMMR-A--AHD Dated : 22/10/2013	09/10/2014	FO Number : A/10098/2015 Dated : 02/02/2015	
83	E/12114/2014	Symphony Comfort Systems Ltd - Vs- C.C.E. & S.T.- Vadodara-ii	OIO-VAD-EXCUS-002- COM-087-13-14 Dated : 05/03/2014	06/06/2014	FO Number : A/10150-10153/2015 Dated : 03/02/2015	
84	E/12115/2014	Symphony Comfort Systems Ltd - Vs- C.C.E. & S.T.- Vadodara-ii	OIO-VAD-EXCUS-002- COM-087-13-14 Dated : 05/03/2014	06/06/2014	FO Number : A/10150-10153/2015 Dated : 03/02/2015	
85	E/12127/2014	Prince Containers Pvt Ltd - Vs- C.C.E. & S.T.-Vadodara-ii	OIO-VAD-EXCUS-002- COM-087-088-13-14 Dated : 05/03/2014	09/06/2014	FO Number : A/10150-10153/2015 Dated : 03/02/2015	
86	E/12128/2014	Prince Containers Pvt Ltd - Vs- C.C.E. & S.T.-Vadodara-ii	OIO-VAD-EXCUS-002- COM-087-088-13-14 Dated : 05/03/2014	09/06/2014	FO Number : A/10150-10153/2015 Dated : 03/02/2015	
87	E/218/2006	Hindalco Industries Ltd - Vs- C.C.E. & S.T.-Vadodara-ii	OIO-07/VDR- II/DEMAND/2005 Dated : 19/10/2005	20/01/2006	FO Number : A/10196/2015 Dated : 04/02/2015	

88	E/89/2007	C.C.E. & S.T.-Vadodara-i -Vs- Taj Haberdashery Products Pvt Ltd	OIA-COMMR-A-195AND196/VDR-I/2006 Dated : 31/10/2006	02/02/2007	FO Number : A/10232-10233/2015 Dated : 04/02/2015
89	ST/142/2007	Raj Agency -Vs- C.C.-Ahmedabad	OIA-16/2007/STC/DK/COMR/A-IV/AHD Dated : 04/05/2007	08/08/2007	FO Number : A/10192/2015 Dated : 04/02/2015
90	ST/13303/2013	Gujarat State Fertilizers & Chemicals Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-326/2013-14 Dated : 26/08/2013	30/09/2013	FO Number : A/10193-10194/2015 Dated : 04/02/2015
91	E/13794/2013	Mohit Industries Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIA-SUR-EXCUS-001-APP-230-13-14 Dated : 23/10/2013	22/11/2013	FO Number : A/10195/2015 Dated : 04/02/2015
92	ST/468/2011	Zydus Technologies Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-97/2011/STC/KANPAZHA KAN/COMMR-A-/AHD Dated : 25/04/2011	29/07/2011	FO Number : A/10108-10114/2015 Dated : 05/02/2015
93	ST/525/2011	Zydus Technologies Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-131/2011/STC/KANPAZH AKAN/COMMR-A-/AHD Dated : 27/05/2011	30/08/2011	FO Number : A/10108-10114/2015 Dated : 05/02/2015
94	ST/143/2012	Zydus Technologies Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-318/2011/STC/KANPAZH AKAN/COMMR-A-/AHD Dated : 20/12/2011	21/03/2012	FO Number : A/10108-10114/2015 Dated : 05/02/2015
95	ST/144/2012	Zydus Technologies Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-314/2011/STC/KANPAZH AKAN/COMMR-A-/AHD Dated : 19/12/2011	21/03/2012	FO Number : A/10108-10114/2015 Dated : 05/02/2015

96	ST/166/2012	Zydus Technologies Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-322/2011-STC- /KANPAZHAKAN/COM MR-A-/AHD Dated : 22/12/2011	28/03/2012	FO Number : A/10108-10114/2015 Dated : 05/02/2015	
97	ST/12939/2013	Zydus Technologies Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIA- 104/2013/STC/SKS/COM MR-A/AHD Dated : 05/06/2013	27/08/2013	FO Number : A/10108-10114/2015 Dated : 05/02/2015	
98	ST/13621/2013	Zydus Technologies Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-165/2013-STC- /SKS/COMMR-A-/AHD Dated : 31/07/2013	31/10/2013	FO Number : A/10108-10114/2015 Dated : 05/02/2015	
99	E/11116/2013	Baroda Rayon Corporation Ltd - Vs- C.C.E. & S.T.-Surat-i	OIO-70- 71/DEMAND/2012 Dated : 28/02/2013	07/05/2013	FO Number : A/10115-10116/2015 Dated : 06/02/2015	
100	E/12449/2013	Thakkar Tobacco Products P Ltd - Vs- C.C.E.-Ahmedabad-ii	OIO-23- 24/COMMR/AKG/AHD- II/2013 Dated : 26/04/2013	26/07/2013	FO Number : A/10123-10130/2015 Dated : 06/02/2015	
101	E/12450/2013	Thakkar Tobacco Products P Ltd - Vs- C.C.E.-Ahmedabad-ii	OIO-23- 24/COMMR/AKG/AHD- II/2013 Dated : 26/04/2013	26/07/2013	FO Number : A/10123-10130/2015 Dated : 06/02/2015	
102	E/14001/2013	Vishnu Pouch Packaging P Ltd - Vs- C.C.E.-Ahmedabad-ii	OIO-AHM-EXCUS-002- COMMR-027-13-14 Dated : 26/09/2013	11/12/2013	FO Number : A/10123-10130/2015 Dated : 06/02/2015	
103	E/14002/2013	Vishnu Pouch Packaging P Ltd - Vs- C.C.E.-Ahmedabad-ii	OIA-AHM-EXCUS-002- COMMR-026-13-14 Dated : 26/09/2013	11/12/2013	FO Number : A/10123-10130/2015 Dated : 06/02/2015	
104	E/14003/2013	Vishnu Pouch Packaging P Ltd -	OIA-AHM-EXCUS-002- COMMR-028-13-14	11/12/2013	FO Number : A/10123-10130/2015	

		Vs- C.C.E.-Ahmedabad-ii	Dated : 26/09/2013		Dated : 06/02/2015	
105	E/14022/2013	Vishnu Flavours P Ltd - Vs- C.C.E.-Ahmedabad-ii	OIO-AHM-EXCUS-002- COMMR-032-13-14 Dated : 03/10/2013	12/12/2013	FO Number : A/10123-10130/2015 Dated : 06/02/2015	
106	E/14023/2013	Vishnu Flavours P Ltd - Vs- C.C.E.-Ahmedabad-ii	OIO-AHM-EXCUS-002- COMMR-029-13-14 Dated : 26/09/2013	12/12/2013	FO Number : A/10123-10130/2015 Dated : 06/02/2015	
107	E/14024/2013	Vishnu Pouch Packaging P Ltd - Vs- C.C.E.-Ahmedabad-ii	OIO-AHM-EXCUS-002- COMMR-036-13-14 Dated : 25/10/2013	12/12/2013	FO Number : A/10123-10130/2015 Dated : 06/02/2015	
108	E/12074/2014	S S Strip P Ltd - Vs- C.C.E.- Ahmedabad-ii	OIA-AHM-EXCUS-002- APP-277-13-14 Dated : 03/02/2014	03/06/2014	FO Number : A/10117-10119/2015 Dated : 06/02/2015	
109	E/12075/2014	S S Strip P Ltd - Vs- C.C.E.- Ahmedabad-ii	OIA-AHM-EXCUS-002- APP-276-13-14 Dated : 03/02/2014	03/06/2014	FO Number : A/10117-10119/2015 Dated : 06/02/2015	
110	E/12076/2014	S S Strip P Ltd - Vs- C.C.E.- Ahmedabad-ii	OIA-AHM-EXCUS-002- APP-278-13-14 Dated : 03/02/2014	03/06/2014	FO Number : A/10117-10119/2015 Dated : 06/02/2015	
111	ST/12209/2014	Ashiwin Chimanlal Shah - Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001- COM-109-13-14 Dated : 31/01/2014	13/06/2014	FO Number : A/10120/2015 Dated : 06/02/2015	
112	E/413/2008	Krishna Barrels Pvt Ltd - Vs- C.C.E. & S.T.-Vadodara-ii	OIA-COMMR- A/248/VDR-II/2007 Dated : 26/12/2007	21/04/2008	FO Number : A/10423/2015 Dated : 10/02/2015	
113	E/934/2009	Rupesh Vyas - Vs- C.C.E. & S.T.-Vapi	OIO-03/MP/VAPI/2008 Dated : 28/01/2008	01/06/2009	FO Number : A/10138/2015	

					Dated : 11/02/2015	
114	E/962/2009	Hema Exports -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA/91-92/SRT-I/2009 Dated : 04/03/2009	04/06/2009	FO Number : A/10139-10140/2015 Dated : 11/02/2015	
115	E/963/2009	Hiralal Khatri -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA/91-92/SRT-I/2009 Dated : 04/03/2009	04/06/2009	FO Number : A/10139-10140/2015 Dated : 11/02/2015	
116	E/975/2009	Vishal Fabrics Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-58/2009-AHD-I-CE/ID/COMMR-A-/AHD Dated : 27/02/2009	08/06/2009	FO Number : A/10131/2015 Dated : 11/02/2015	
117	E/1028/2009	C.C.E. & S.T.-Surat-ii -Vs- Enzal Chemicals (india) Limited	OIA-KS/45/SRT-II/2009 Dated : 27/03/2009	17/06/2009	FO Number : A/10132/2015 Dated : 11/02/2015	
118	E/1055/2009	Shyam Steel Bars -Vs- C.C.E. & S.T.-Vapi	OIA-KRS/121-124/VAPI/2009 Dated : 31/03/2009	23/06/2009	FO Number : A/10133-10137/2015 Dated : 11/02/2015	
119	E/1056/2009	Praveen Singh Chauhan -Vs- C.C.E. & S.T.-Vapi	OIA-KRS/121-124/VAPI/2009 Dated : 31/03/2009	23/06/2009	FO Number : A/10133-10137/2015 Dated : 11/02/2015	
120	E/1220/2009	C.C.E.-Ahmedabad-i -Vs- Ravti Impex Pvt Ltd	OIA-93/2009-AHD-I-CE/ID/COMMR-A-/AHD Dated : 06/04/2009	13/07/2009	FO Number : A/10276/2015 Dated : 12/02/2015	
121	E/1354/2009	C.C.E. & S.T.-Bhavnagar -Vs- Jai Bharat Steel Company	OIA-411/-56-BVR/2009/COMMR-A-/RAJ Dated : 11/05/2009	13/08/2009	FO Number : A/10354/2015 Dated : 12/02/2015	
122	E/1464/2009	Sanjiv Surendra Dalmia -Vs-	OIA-RKA/532-536/SRT-I/2009	22/09/2009	FO Number : A/10405-10409/2015	

		C.C.E. & S.T.-Surat-i	Dated : 28/07/2009		Dated : 12/02/2015	
123	E/1647/2009	Om Prakash Hastimal Gandhi - Vs- C.C.E. & S.T.-Surat-i	OIA-RKA/672-673/SRT-I/2009 Dated : 10/09/2009	12/11/2009	FO Number : A/10596-10598/2015 Dated : 12/02/2015	
124	E/1717/2009	Arvind Ltd -Vs- C.C.E.- Ahmedabad-ii	OIA-327/2009-AHD-II-CE/CMC/COMMR-A-/AHD Dated : 22/09/2009	25/11/2009	FO Number : A/10141-10142/2015 Dated : 13/02/2015	
125	E/1754/2009	C.C.E. & S.T.-Vadodara-ii -Vs- Panasonic Battery India Co Ltd	OIA-COMMR-A-/206&207/VDR-II/2009 Dated : 29/08/2009	02/12/2009	FO Number : A/10145-10147/2015 Dated : 13/02/2015	
126	E/1756/2009	C.C.E. & S.T.-Vadodara-ii -Vs- Philips Carbon Black Ltd	OIA-COMMR-A-/208&209/VDR-II/2009 Dated : 31/08/2009	02/12/2009	FO Number : A/10145-10147/2015 Dated : 13/02/2015	
127	E/1757/2009	C.C.E. & S.T.-Vadodara-ii -Vs- Philips Carbon Black Ltd	OIA-COMMR-A-/208&209/VDR-II/2009 Dated : 31/08/2009	02/12/2009	FO Number : A/10145-10147/2015 Dated : 13/02/2015	
128	E/1771/2009	C.C.E. & S.T.-Daman -Vs- Polycab Industries	OIA-AKP/06-10/DAMAN/NDMN/09-10 Dated : 28/08/2009	04/12/2009	FO Number : A/10149/2015 Dated : 13/02/2015	
129	E/1852/2009	C.C.E. & S.T.-Surat-i -Vs- Pragati Fashions	OIA-RKA/752-753/SRT-I/2009 Dated : 19/10/2009	21/12/2009	FO Number : A/10148/2015 Dated : 13/02/2015	
130	E/92/2011	Arvind Ltd -Vs- C.C.E.- Ahmedabad-ii	OIA-271/2010-AHD-II-CE/CMC/COMMR-A-/AHD Dated : 30/11/2010	24/01/2011	FO Number : A/10141-10142/2015 Dated : 13/02/2015	

131	E/689/2008	Gujarat State Fertilizers & Chemicals Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-COMMR-A/55/VDR-I/2008 Dated : 13/05/2008	23/06/2008	FO Number : A/10539/2015 Dated : 16/02/2015
132	E/370/2011	C.C.E. & S.T.-Vadodara-ii -Vs- Schott Glass India Pvt Ltd	OIA-COMMR-A--400-VDR-II-2010 Dated : 09/12/2010	09/03/2011	FO Number : A/10273-10274/2015 Dated : 16/02/2015
133	E/668/2012	Kachchh Steels Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-246/2012/COMMR-A-/RBT/RAJ Dated : 11/05/2012	21/08/2012	FO Number : A/10501/2015 Dated : 16/02/2015
134	E/694/2009	Shivkumar Kaluram Heda -Vs- C.C.E.-Ahmedabad-ii	OIA-82-88/2009-AHD-II-CE/ID/COMMR-A-/AHD Dated : 27/02/2009	06/04/2009	FO Number : A/10167-10176/2015 Dated : 20/02/2015
135	E/695/2009	Kaluram Ramdayal Heda -Vs- C.C.E.-Ahmedabad-ii	OIA-82-88/2009-AHD-II-CE/ID/COMMR-A-/AHD Dated : 27/02/2009	06/04/2009	FO Number : A/10167-10176/2015 Dated : 20/02/2015
136	E/696/2009	Paramjit Singh Kakar -Vs- C.C.E.-Ahmedabad-ii	OIA-82-88/2009-AHD-II-CE/ID/COMMR-A-/AHD Dated : 27/02/2009	09/04/2009	FO Number : A/10167-10176/2015 Dated : 20/02/2015
137	E/786/2009	Vipul Copper Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-82-88/2009-AHD-II-CE/ID/COMMR-A-/AHD Dated : 27/02/2009	08/05/2009	FO Number : A/10167-10176/2015 Dated : 20/02/2015
138	E/787/2009	Natubhai Patel -Vs- C.C.E.-Ahmedabad-ii	OIA-82-88/2009-AHD-II-CE/ID/COMMR-A-/AHD Dated : 27/02/2009	08/05/2009	FO Number : A/10167-10176/2015 Dated : 20/02/2015
139	E/923/2009	Navratan Lal Sharma -Vs- C.C.E.-Ahmedabad-ii	OIA-82-88/2009-AHD-II-CE/ID/COMMR-A-/AHD Dated : 27/02/2009	01/06/2009	FO Number : A/10167-10176/2015 Dated : 20/02/2015

140	E/924/2009	Navratan Lal Sharma -Vs- C.C.E.-Ahmedabad-ii	OIA-82-88/2009-AHD-II- CE/ID/COMMR-A-/AHD Dated : 27/02/2009	01/06/2009	FO Number : A/10167-10176/2015 Dated : 20/02/2015
141	E/164/2010	C.C.E. & S.T.-Surat-ii -Vs- Industrial Solvents & Chemicals Pvt Ltd	OIA-KS/243/SRT-II/2009 Dated : 29/10/2009	28/01/2010	FO Number : A/10155/2015 Dated : 20/02/2015
142	E/110/2011	C.C.E. & S.T.-Vadodara-i -Vs- Atlanta Electricals Pvt Ltd	OIA-COMMR-A-/304- 308/VDR-I/2010 Dated : 29/10/2010	25/01/2011	FO Number : A/10167-10176/2015 Dated : 20/02/2015
143	E/190/2011	Atlanta Electricals Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-COMMR-A-/304- 308/VDR-I/2010 Dated : 29/10/2010	02/02/2011	FO Number : A/10167-10176/2015 Dated : 20/02/2015
144	E/191/2011	Harshadbhai A Mehta -Vs- C.C.E. & S.T.-Vadodara-i	OIA-COMMR-A-/304- 308/VDR-I/2010 Dated : 29/10/2010	02/02/2011	FO Number : A/10167-10176/2015 Dated : 20/02/2015
145	E/13454/2013	Astra Lifecare India Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-141/2013-AHD-II- /CE/AK/COMMR-A-/AHD Dated : 15/07/2013	17/10/2013	FO Number : A/10157-10166/2015 Dated : 23/02/2015
146	E/13455/2013	Astra Lifecare India Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-142/2013-AHD-II- /CE/AK/COMMR-A-/AHD Dated : 16/07/2013	17/10/2013	FO Number : A/10157-10166/2015 Dated : 23/02/2015
147	E/13456/2013	Astra Lifecare India Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-145/2013-AHD-II- /CE/AK/COMMR-A-/AHD Dated : 23/07/2013	17/10/2013	FO Number : A/10157-10166/2015 Dated : 23/02/2015
148	E/13458/2013	Astra Lifecare India Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-147/2013-AHD-II- /CE/AK/COMMR-A-/AHD Dated : 26/07/2013	17/10/2013	FO Number : A/10157-10166/2015 Dated : 23/02/2015

149	E/13459/2013	Astra Lifecare India Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-148/2013-AHD-II- /CE/AK/COMMR-A-/AHD Dated : 26/07/2013	17/10/2013	FO Number : A/10157-10166/2015 Dated : 23/02/2015	
150	E/13460/2013	Astra Lifecare India Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-149/2013-AHD-II- /CE/AK/COMMR-A-/AHD Dated : 30/07/2013	17/10/2013	FO Number : A/10157-10166/2015 Dated : 23/02/2015	
151	E/13461/2013	Astra Lifecare India Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-150/2013-AHD-II- /CE/AK/COMMR-A-/AHD Dated : 30/07/2013	17/10/2013	FO Number : A/10157-10166/2015 Dated : 23/02/2015	
152	E/13462/2013	Astra Lifecare India Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-151/2013-AHD-II- /CE/AK/COMMR-A-/AHD Dated : 31/07/2013	17/10/2013	FO Number : A/10157-10166/2015 Dated : 23/02/2015	
153	E/13463/2013	Astra Lifecare India Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-152-2013-AHD-II-- CE-AK-COMMR-A--AHD Dated : 31/07/2013	17/10/2013	FO Number : A/10157-10166/2015 Dated : 23/02/2015	
154	E/13464/2013	Astra Lifecare India Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-153/2013-AHD-II- /CE/AK/COMMR-A-/AHD Dated : 31/07/2013	17/10/2013	FO Number : A/10157-10166/2015 Dated : 23/02/2015	
155	C/13959/2013	C.C.-Kandla -Vs- Astro Impex,	OIA- 604/2013/CUS/COMMR- A-/KDL Dated : 02/09/2013	05/12/2013	FO Number : A/10156/2015 Dated : 23/02/2015	
156	C/38/2009	Sarla Performance Fibers Ltd - Vs- C.C.E. & S.T.-Vapi	OIO-27/MP/VAPI/2008 Dated : 27/11/2008	19/02/2009	FO Number : A/10537-10538/2015 Dated : 24/02/2015	
157	E/673/2009	Morakhia Metals & Alloys Pvt Ltd -Vs- C.C.E. & S.T.- Ahmedabad-iii	OIA-36-38/2009-AHD-III- CE/KCG/COMMR-A- Dated : 09/02/2009	20/04/2009	FO Number : A/10445-10447/2015 Dated : 24/02/2015	

158	E/757/2010	C.C.E. & S.T.-Rajkot -Vs- Essar Oil Ltd	OIA-68/2010/COMMR-A-RAJ Dated : 19/02/2010	17/05/2010	FO Number : A/10396/2015 Dated : 24/02/2015	
159	E/472/2010	C.C.E.-Ahmedabad-i -Vs- Patel Alloys Steel (p) Ltd	OIA-22/2010-AHD-I-CE/CMC/COMMR-A-AHD Dated : 13/01/2010	25/03/2010	FO Number : A/10182/2015 Dated : 25/02/2015	
160	E/1006/2010	C.C.E. & S.T.-Vapi -Vs- Smita Conductors Ltd	OIA-KRS/83/VAPI/2010 Dated : 31/03/2010	06/07/2010	FO Number : A/10183/2015 Dated : 25/02/2015	
161	E/1204/2010	C.C.E.-Ahmedabad-i -Vs- Cadila Veterinary	OIA-123/2010-AHD-I-CE/MM/COMMR-A-AHD Dated : 30/04/2010	30/07/2010	FO Number : A/10180/2015 Dated : 25/02/2015	
162	E/1508/2010	Diamond Cables Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-COMMR-A-182/VDR-II/2010 Dated : 13/07/2010	08/10/2010	FO Number : A/10181/2015 Dated : 25/02/2015	
163	E/1733/2010	Hardcastle Petrofer Pvt Limited -Vs- C.C.E. & S.T.-Vapi	OIA-SKSS/134/VAPI/2010 Dated : 11/08/2010	18/11/2010	FO Number : A/10186/2015 Dated : 26/02/2015	
164	E/49/2012	Sabic Innovative Plastics India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-COMMR-A-430/VDR-I/2011 Dated : 13/12/2011	17/01/2012	FO Number : A/10185/2015 Dated : 26/02/2015	
165	E/10520/2014	Panchmahal Steel Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-594-595/13-14 Dated : 31/12/2013	18/02/2014	FO Number : A/10184/2015 Dated : 26/02/2015	
166	E/230/2009	Mahalaxmi Dyeing Mills -Vs- C.C.E. & S.T.-Surat-i	OIO-07/MP/2008 Dated : 27/11/2008	17/02/2009	FO Number : A/10321-10322/2015 Dated : 27/02/2015	

167	E/110/2010	Temple Packaging Private Ltd - Vs- C.C.E. & S.T.-Daman	OIA- AKP/103/NDMN/DAMAN /2009-2010 Dated : 29/10/2009	22/01/2010	FO Number : A/10373/2015 Dated : 27/02/2015	
168	E/13058/2013	Garden Silk Mills Ltd - Vs- C.C.E. & S.T.-Surat-i	OIA-CCEA-SRT-I-SSP- 262-2013-14-U-S-85 Dated : 24/07/2013	02/09/2013	FO Number : A/10424/2015 Dated : 27/02/2015	
169	E/1425/2010	C.C.E. & S.T.-Rajkot - Vs- Varsana Ispat Ltd	OIA-308- 309/2010/COMMR-A- /CMC/RAJ Dated : 30/06/2010	17/09/2010	FO Number : A/10188-10190/2015 Dated : 02/03/2015	
170	E/1451/2010	C.C.E. & S.T.-Rajkot - Vs- Varsana Ispat Ltd	OIA-308- 309/2010/COMMR-A- /CMC/RAJ Dated : 30/06/2010	20/09/2010	FO Number : A/10188-10190/2015 Dated : 02/03/2015	
171	E/1533/2010	C.C.E. & S.T.-Rajkot - Vs- Varsana Ispat Ltd	OIA-401/2010/COMMR- A-/CMC/RAJ Dated : 31/08/2010	14/10/2010	FO Number : A/10188-10190/2015 Dated : 02/03/2015	
172	C/13864/2013	Balkrishna Industries Ltd - Vs- C.C.-Kandla	OIO- KDL/COMMR/33/13-14 Dated : 18/09/2013	27/11/2013	FO Number : A/10218/2015 Dated : 02/03/2015	
173	E/1191/2010	Sabic Innovative Plastics India Pvt Ltd - Vs- C.C.E. & S.T.- Vadodara-i	OIO-05/BRC-I/MP/2010 Dated : 30/03/2010	27/07/2010	FO Number : A/10191/2015 Dated : 03/03/2015	
174	E/1148/2008	Mahalaxmi Extrusions - Vs- C.C.E. & S.T.-Rajkot	OIA-220/2008/COMMR- A/RAJ Dated : 11/08/2008	22/07/2008	FO Number : A/10200/2015 Dated : 04/03/2015	
175	E/1049/2009	Ambica Organics - Vs- C.C.E. & S.T.-Surat-i	OIA-RKA/127/SRT-I/2009 Dated : 23/03/2009	23/06/2009	FO Number : A/10197-10199/2015	

					Dated : 04/03/2015	
176	E/1050/2009	Anil Kumar Gupta -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA/127/SRT-I/2009 Dated : 23/03/2009	23/06/2009	FO Number : A/10197-10199/2015 Dated : 04/03/2015	
177	E/1051/2009	Vinod Kumar Gupta -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA/127/SRT-I/2009 Dated : 23/03/2009	23/06/2009	FO Number : A/10197-10199/2015 Dated : 04/03/2015	
178	E/522/2011	Heranba Industries Ltd (unit I) - Vs- C.C.E. & S.T.-Daman	OIO-08-MP-DAMAN-2010 Dated : 30/11/2010	18/04/2011	FO Number : A/10201-10204/2015 Dated : 04/03/2015	
179	E/523/2011	Raghuram K Shetty -Vs- C.C.E. & S.T.-Daman	OIO-08-MP-DAMAN-2010 Dated : 30/11/2010	18/04/2011	FO Number : A/10201-10204/2015 Dated : 04/03/2015	
180	E/524/2011	Beena Thomas -Vs- C.C.E. & S.T.-Daman	OIO-08-MP-DAMAN-2010 Dated : 30/11/2010	18/04/2011	FO Number : A/10201-10204/2015 Dated : 04/03/2015	
181	E/337/2012	Prakash Gulabbhai Desai -Vs- C.C.E. & S.T.-Daman	OIO-08-MP-DAMAN-2010 Dated : 30/11/2010	25/04/2012	FO Number : A/10201-10204/2015 Dated : 04/03/2015	
182	C/10688/2014	Shantilal Mali -Vs- C.C.-Kandla	OIO-KDL/COMMR/35/2013-14 Dated : 27/09/2013	04/03/2014	FO Number : A/10205/2015 Dated : 04/03/2015	
183	E/44/2011	Lakshmi Flexible Packaging Works -Vs- C.C.E. & S.T.-Daman	OIA-SKSS/108/DMN/VAPI-I/2010 Dated : 29/09/2010	06/01/2011	FO Number : A/10207/2015 Dated : 05/03/2015	
184	E/158/2011	Pierlite India Pvt Ltd -Vs-	OIA-369/2010-AHD-I-CE/MM/COMMR-A-	31/01/2011	FO Number : A/10206/2015	

		C.C.E.-Ahmedabad-i	/AHD Dated : 16/12/2010		Dated : 05/03/2015	
185	E/167/2011	Mineshbhai Jagani -Vs- C.C.E. & S.T.-Rajkot	OIA-4-5/2011/COMMR-A-/CMC/RAJ Dated : 12/01/2011	31/01/2011	FO Number : A/10209/2015 Dated : 05/03/2015	
186	E/169/2011	Nirmal N Chavda -Vs- C.C.E. & S.T.-Rajkot	OIA-1-3/2011/COMMR-A-/CMC/RAJ Dated : 12/01/2011	31/01/2011	FO Number : A/10210-10211/2015 Dated : 05/03/2015	
187	E/58/2011	Kobian Electronics Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-SKSS/226/VAPI/2010 Dated : 30/09/2010	10/01/2011	FO Number : A/10212/2015 Dated : 09/03/2015	
188	E/227/2011	Atul Limited -Vs- C.C.E. & S.T.-Surat-ii	OIA-SKSS/248/SURAT-II/2010 Dated : 23/12/2010	09/02/2011	FO Number : A/10214/2015 Dated : 09/03/2015	
189	E/282/2011	C.C.E. & S.T.-Surat-ii -Vs- Rafiq I Tinwala	OIA-SKSS/208-212/SURAT-II/2010 Dated : 18/11/2010	21/02/2011	FO Number : A/10208/2015 Dated : 09/03/2015	
190	E/477/2011	Husmun Enterprises -Vs- C.C.E. & S.T.-Daman	OIA-SKSS/236/DMN/NDMN/2010-11 Dated : 09/11/2010	04/04/2011	FO Number : A/10213/2015 Dated : 09/03/2015	
191	E/512/2011	C.C.E. & S.T.-Surat-i -Vs- Vyapar Industries Ltd	OIA-RKA/29-30/SRT-I/2011 Dated : 25/01/2011	15/04/2011	FO Number : A/10216/2015 Dated : 10/03/2015	
192	E/530/2011	Amardeep Dye Chem -Vs- C.C.E. & S.T.-Vapi	OIA-SKSS/239/VAPI/2010 Dated : 26/10/2010	28/01/2011	FO Number : A/10219-10220/2015 Dated : 10/03/2015	

193	E/557/2011	C.C.E. & S.T.-Vadodara-ii -Vs- Sit Flexible Hose Pvt Ltd	OIA-COMMR-A- /49/VDR-II/2011 Dated : 03/02/2011	29/04/2011	FO Number : A/10217/2015 Dated : 10/03/2015
194	E/614/2011	Kaluram Ramdayal Heda -Vs- C.C.E. & S.T.-Rajkot	OIA-68- 69/2011/COMMR-A- /CMC/RAJ Dated : 30/03/2011	16/05/2011	FO Number : A/10215/2015 Dated : 10/03/2015
195	E/931/2007	Sahiba Fabrics Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-19/MP/2007 Dated : 07/05/2007	10/08/2007	FO Number : A/10712-10720/2015 Dated : 11/03/2015
196	C/1310/2002	Indian Metal Traders -Vs- C.C.- Ahmedabad	OIA-763-769-2002-CUS- COMMR-A--AHD Dated : 24/06/2002	25/09/2002	FO Number : A/10410-10422/2015 Dated : 12/03/2015
197	C/185/2008	Adani Wilmar Limited -Vs- C.C.-Kandla	OIA-23/2008- KDL/CUS/COMMR-A- /AHD Dated : 26/02/2008	26/05/2008	FO Number : A/10660-10661/2015 Dated : 12/03/2015
198	C/11069/2014	Hindalco Industries Ltd -Vs- C.C.-Ahmedabad	OIA-34- 36/2014/CUS/COMMR-A- /AHD Dated : 21/01/2014	13/03/2014	FO Number : A/10251-10253/2015 Dated : 12/03/2015
199	C/11986/2014	Emsons Texturisers Pvt Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002- COM-077-13-14 Dated : 29/01/2014	26/05/2014	FO Number : A/10237-10238/2015 Dated : 12/03/2015
200	E/12893/2014	Micro Polyester P Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002- COM-100-13-14 Dated : 07/03/2014	16/07/2014	FO Number : A/10243/2015 Dated : 12/03/2015
201	ST/209/2010	Nirma Ltd -Vs- C.C.E.- Ahmedabad-ii	OIA-95/2010-AHD-II- CE/CMC/COMMR-A- /AHD	26/04/2010	FO Number : A/10225/2015

			Dated : 10/03/2010		Dated : 13/03/2015	
202	ST/373/2012	Quintilies Technologies (india) Private Limited -Vs- C.S.T.- Service Tax - Ahmedabad	OIA-133-2012-STC--KANPAZHAKAN-COMMR-A--AHD Dated : 17/04/2012	20/07/2012	FO Number : A/10221-10223/2015 Dated : 13/03/2015	
203	ST/374/2012	Quintilies Technologies (india) Private Limited -Vs- C.S.T.- Service Tax - Ahmedabad	OIA-131/2012-STC-/KANPAZHAKAN/COMMR-A-/AHD Dated : 17/04/2012	20/07/2012	FO Number : A/10221-10223/2015 Dated : 13/03/2015	
204	ST/375/2012	Quintilies Technologies (india) Private Limited -Vs- C.S.T.- Service Tax - Ahmedabad	OIA-134/2012-STC-/KANPAZHAKAN/COMMR-A-/AHD Dated : 17/04/2012	20/07/2012	FO Number : A/10221-10223/2015 Dated : 13/03/2015	
205	C/11299/2013	Indian Oil Corporation Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-PJ/628/VDR-II/2012-13 Dated : 28/03/2013	17/05/2013	FO Number : A/10250/2015 Dated : 13/03/2015	
206	C/11395/2013	Nexus Pharmachem Pvt Ltd -Vs- C.C.-Ahmedabad	OIA-280/2013/CUS/COMMR-A/AHD Dated : 12/04/2013	23/05/2013	FO Number : A/10224/2015 Dated : 13/03/2015	
207	C/11690/2013	C.C.-Ahmedabad -Vs- Surya Exim Ltd	OIA-242-243/2013/CUS/COMMR-A/AHD Dated : 19/03/2013	12/06/2013	FO Number : A/10249/2015 Dated : 13/03/2015	
208	E/12851/2014	Guard Chemicals Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIA-DMN-EXCUS-000-APP-69-70-14-15 Dated : 06/06/2014	01/08/2014	FO Number : A/10226-10227/2015 Dated : 13/03/2015	
209	E/12852/2014	Ashish Kariwala -Vs- C.C.E. & S.T.-Daman	OIA-DMN-EXCUS-000-APP-69-70-14-15	01/08/2014	FO Number : A/10226-10227/2015	

			Dated : 06/06/2014		Dated : 13/03/2015	
210	E/655/2005	Ashoka International -Vs- C.C.E. & S.T.-Surat-ii	OIA-RKS/291/SRT-II/2004 Dated : 30/11/2004	10/03/2005	FO Number : A/10244/2015 Dated : 18/03/2015	
211	E/407/2007	C.C.E. & S.T.-Daman -Vs- Polycab Wires Pvt Ltd	OIA-RS/2&3/DAMAN/2007 Dated : 08/03/2007	23/04/2007	FO Number : A/10245/2015 Dated : 18/03/2015	
212	E/1800/2009	Nirma Ltd -Vs- C.C.E.- Ahmedabad-ii	OIA-322/2009-AHD-II-CE/CMC/COMMR-A-/AHD Dated : 17/09/2009	14/12/2009	FO Number : A/10246/2015 Dated : 18/03/2015	
213	E/11436/2014	Sequent Scientific Limited -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-078-13-14 Dated : 31/01/2014	10/04/2014	FO Number : A/10269/2015 Dated : 18/03/2015	
214	C/12252/2014	Imrose Traders -Vs- C.C.-Kandla	OIA-212-213/2014/CUS/COMMR-A-/KDL Dated : 28/03/2014	17/06/2014	FO Number : A/10247-10248/2015 Dated : 18/03/2015	
215	C/12253/2014	Mohammed Iqbal -Vs- C.C.- Kandla	OIA-212-213/2014/CUS/COMMR-A-/KDL Dated : 28/03/2014	17/06/2014	FO Number : A/10247-10248/2015 Dated : 18/03/2015	
216	E/3975/2005	Mahavir Castings Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-302-303/2005-AHD-I--AA/A-IV- Dated : 21/09/2005	05/12/2005	FO Number : A/10254-10255/2015 Dated : 19/03/2015	
217	E/3976/2005	Ronak S Shah -Vs- C.C.E.- Ahmedabad-i	OIA-302-303/2005-AHD-I--AA/A-IV- Dated : 21/09/2005	05/12/2005	FO Number : A/10254-10255/2015 Dated : 19/03/2015	

218	E/416/2007	Ramji Board & Paper Mill Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIO- 01/MP/DAMAN/2007 Dated : 31/01/2007	25/04/2007	FO Number : A/10256-10258/2015 Dated : 19/03/2015	
219	E/417/2007	S P Garg -Vs- C.C.E. & S.T.-Daman	OIO- 01/MP/DAMAN/2007 Dated : 31/01/2007	25/04/2007	FO Number : A/10256-10258/2015 Dated : 19/03/2015	
220	E/418/2007	Lalit S Garg -Vs- C.C.E. & S.T.-Daman	OIO- 01/MP/DAMAN/2007 Dated : 31/01/2007	25/04/2007	FO Number : A/10256-10258/2015 Dated : 19/03/2015	
221	C/310/2008	C.C.-Kandla -Vs- National Impex Corporation	OIO- KDL/COMMR/13/DE-NOVO/2008 Dated : 28/03/2008	23/06/2008	FO Number : A/10259/2015 Dated : 19/03/2015	
222	C/11792/2014	C.C.-Ahmedabad -Vs- Gujarat State Petroleum Corporation Ltd	OIA-67- 68/2014/CUS/COMMR-A- /AHD Dated : 03/02/2014	07/05/2014	FO Number : A/10295-10296/2015 Dated : 19/03/2015	
223	E/1045/2009	Filatex India Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-KRS/117/VAPI/2009 Dated : 31/03/2009	22/06/2009	FO Number : A/10696/2015 Dated : 20/03/2015	
224	E/1755/2009	C.C.E. & S.T.-Vadodara-ii -Vs- Panasonic Battery India Co Ltd	OIA-COMMR-A- /206&207/VDR-II/2009 Dated : 29/08/2009	02/12/2009	FO Number : A/10277/2015 Dated : 20/03/2015	
225	C/407/2010	Global Airport & Ground Service Pvt Ltd (finnair) -Vs- C.C.-Ahmedabad	OIA-110- 130/2010/CUS/COMMR-A- /AHD Dated : 28/07/2010	18/10/2010	FO Number : A/10260/2015 Dated : 20/03/2015	
226	E/535/2010	Maruti Interior Products Private Limited -Vs- C.C.E. & S.T.-	OIA-97/2010/COMMR-A- /RAJ	05/04/2010	FO Number : A/10456-10457/2015	

		Rajkot	Dated : 06/03/2010		Dated : 20/03/2015	
227	E/55/2011	Personna Cosmetics -Vs- C.C.E. & S.T.-Vapi	OIA-SKSS/220-221/VAPI/2010 Dated : 30/09/2010	10/01/2011	FO Number : A/10261-10262/2015 Dated : 20/03/2015	
228	E/56/2011	Hakim Thanawala -Vs- C.C.E. & S.T.-Vapi	OIA-SKSS/220-221/VAPI/2010 Dated : 30/09/2010	10/01/2011	FO Number : A/10261-10262/2015 Dated : 20/03/2015	
229	ST/693/2011	Motif India Infotech P Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIO-STC/42/COMMR/AHD/2011 Dated : 19/09/2011	24/11/2011	FO Number : A/10297/2015 Dated : 20/03/2015	
230	ST/11748/2013	Pidilite Industries Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-SRP/555/VDR-II/2013 Dated : 13/03/2013	17/06/2013	FO Number : A/10299/2015 Dated : 20/03/2015	
231	ST/11749/2013	Pidilite Industries Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-SRP/554/VDR-II/2013 Dated : 13/03/2013	17/06/2013	FO Number : A/10300/2015 Dated : 20/03/2015	
232	ST/11949/2013	Sethi Tools Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-PJ/115/VDR-II/2013-14 Dated : 23/05/2013	28/06/2013	FO Number : A/10301/2015 Dated : 20/03/2015	
233	ST/13070/2013	Elastimold India Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-SRP-83-VAPI-2013-14 Dated : 15/05/2013	13/08/2013	FO Number : A/10298/2015 Dated : 20/03/2015	
234	ST/13218/2013	Enlightenment99 Software Consultants Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-PJ/148/VDR-I/2013-14 Dated : 18/06/2013	20/09/2013	FO Number : A/10268/2015 Dated : 20/03/2015	
235	C/14205/2013	Visen Industries Limited -Vs-	OIA-701-2013-CUS-COMMR-A--KDL	31/12/2013	FO Number : A/10270/2015	

		C.C.-Kandla	Dated : 09/12/2013		Dated : 20/03/2015	
236	E/1341/2011	Royal Castor Products Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-185/2011-AHD-III-DSINGH/COMMR-A-/AHD Dated : 19/10/2011	18/11/2011	FO Number : A/10271/2015 Dated : 24/03/2015	
237	E/1404/2011	Patel Alloys Steel (p) Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-112/2011-AHD-I-CE/MM/COMMR-A-/AHD Dated : 18/10/2011	09/12/2011	FO Number : A/10275/2015 Dated : 25/03/2015	
238	E/1023/2011	Apar Industries Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-SA/96/VAPI/2011 Dated : 28/06/2011	26/08/2011	FO Number : A/10278-10279/2015 Dated : 26/03/2015	
239	E/1039/2011	C.C.E. & S.T.-Vapi -Vs- Apar Industries Ltd	OIA-SA/96/VAPI/2011 Dated : 28/06/2011	30/08/2011	FO Number : A/10278-10279/2015 Dated : 26/03/2015	
240	E/1108/2011	Cardkem Pharma Pvt Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIA-BC/134/SURAT-II/2011 Dated : 20/06/2011	16/09/2011	FO Number : A/10280/2015 Dated : 26/03/2015	
241	E/1183/2011	Interkiln Ceramics Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-115/2011-AHD-III-DSINGH/COMMR-A-/AHD Dated : 07/07/2011	10/10/2011	FO Number : A/10281/2015 Dated : 26/03/2015	
242	E/729/2008	Vvf Limited -Vs- C.C.E. & S.T.-Daman	OIA-KKS/115/DAMAN/2008 Dated : 12/03/2008	30/06/2008	FO Number : A/10292/2015 Dated : 27/03/2015	
243	E/453/2009	Rishabhdev Technologies Ltd -Vs- C.C.E. & S.T.-Daman	OIA-KKS/507-508/DAMAN/2008 Dated : 10/12/2008	23/03/2009	FO Number : A/10293-10294/2015 Dated : 27/03/2015	

244	E/454/2009	Kamal Golchha -Vs- C.C.E. & S.T.-Daman	OIA-KKS/507-508/DAMAN/2008 Dated : 10/12/2008	23/03/2009	FO Number : A/10293-10294/2015 Dated : 27/03/2015	
245	E/571/2009	Pratik Gandhi -Vs- C.C.E.- Ahmedabad-ii	OIO-01/COMMISSIONER/RKS/AHD-II/2009 Dated : 05/01/2009	06/04/2009	FO Number : A/10284-10291/2015 Dated : 27/03/2015	
246	E/641/2009	Asia Metals -Vs- C.C.E.- Ahmedabad-ii	OIO-01/COMMISSIONER/RKS/AHD-II/2009 Dated : 05/01/2009	16/04/2009	FO Number : A/10284-10291/2015 Dated : 27/03/2015	
247	E/642/2009	Satish Jadeja -Vs- C.C.E.- Ahmedabad-ii	OIO-01/COMMISSIONER/RKS/AHD-II/2009 Dated : 05/01/2009	16/04/2009	FO Number : A/10284-10291/2015 Dated : 27/03/2015	
248	E/643/2009	Kishor Purohit -Vs- C.C.E.- Ahmedabad-ii	OIO-01/COMMISSIONER/RKS/AHD-II/2009 Dated : 05/01/2009	16/04/2009	FO Number : A/10284-10291/2015 Dated : 27/03/2015	
249	E/644/2009	Sai Flipped Coil Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	OIO-01/COMMISSIONER/RKS/AHD-II/2009 Dated : 05/01/2009	16/04/2009	FO Number : A/10284-10291/2015 Dated : 27/03/2015	
250	E/645/2009	Vitrag Impex -Vs- C.C.E.- Ahmedabad-ii	OIO-01/COMMISSIONER/RKS/AHD-II/2009 Dated : 05/01/2009	16/04/2009	FO Number : A/10284-10291/2015 Dated : 27/03/2015	
251	E/646/2009	Dharmendrasinh Chudasama -Vs- C.C.E.-Ahmedabad-ii	OIO-01/COMMISSIONER/RKS/AHD-II/2009	16/04/2009	FO Number : A/10284-10291/2015 Dated : 27/03/2015	

			Dated : 05/01/2009			
252	E/647/2009	Anil Sohanlal Jain -Vs- C.C.E.-Ahmedabad-ii	OIO- 01/COMMISSIONER/RKS/AHD-II/2009 Dated : 05/01/2009	16/04/2009	FO Number : A/10284-10291/2015 Dated : 27/03/2015	
253	E/1070/2010	Atcom Technologies Ltd -Vs- C.C.E. & S.T.-Daman	OIA- AKP/392/DMN/NDMN/D ENOVO/2009-2010 Dated : 31/03/2010	16/07/2010	FO Number : A/10282-10283/2015 Dated : 27/03/2015	
254	E/1182/2010	C.C.E. & S.T.-Daman -Vs- Atcom Technologies Ltd	OIA- AKP/392/DMN/NDMN/D ENOVO/2009-2010 Dated : 31/03/2010	26/07/2010	FO Number : A/10282-10283/2015 Dated : 27/03/2015	
255	C/141/2007	N K Sharma -Vs- C.C.-Kandla	OIO- KDL/COMMR/34/2006 Dated : 24/11/2006	14/03/2007	FO Number : A/10302/2015 Dated : 08/04/2015	
256	C/155/2007	Morvi Vegetable Products Limited -Vs- C.C.-Kandla	OIA-09/2007- KDL/CUS/COMMR-A- /AHD Dated : 29/01/2007	27/04/2007	FO Number : A/10303/2015 Dated : 08/04/2015	
257	C/168/2007	Vardhman Acrylics Ltd -Vs- C.C.-Kandla	OIA- 29/2007/KDL/CUS/COMMR-A- /AHD Dated : 21/03/2007	07/05/2007	FO Number : A/10304-10305/2015 Dated : 08/04/2015	
258	C/169/2007	Vardhman Acrylics Ltd -Vs- C.C.-Kandla	OIA- 28/2007/KDL/CUS/COMMR-A- /AHD Dated : 21/03/2007	07/05/2007	FO Number : A/10304-10305/2015 Dated : 08/04/2015	
259	ST/272/2009	M V Desai -Vs- C.C.E. & S.T.-	OIO-02/ST/2009	10/07/2009	FO Number : A/10306-10307/2015	

		Surat-ii	Dated : 31/03/2009		Dated : 08/04/2015	
260	ST/304/2009	C.C.E. & S.T.-Surat-ii -Vs- M V Desai	OIO-02/ST/2009 Dated : 31/03/2009	24/07/2009	FO Number : A/10306-10307/2015 Dated : 08/04/2015	
261	ST/76/2012	Adani Gas Ltd -Vs- C.S.T.- Service Tax - Ahmedabad	OIA-283-2011-STC- KANPAZHAKAN- COMMR-A--AHD Dated : 09/09/2011	10/02/2012	FO Number : A/10309/2015 Dated : 08/04/2015	
262	E/179/2012	Emami Limited -Vs- C.C.E. & S.T.-Vapi	OIO-26-DEM-VAPI-2011 Dated : 02/12/2011	13/03/2012	FO Number : A/10327-10328/2015 Dated : 08/04/2015	
263	E/180/2012	Anand Mundra -Vs- C.C.E. & S.T.-Vapi	OIO-26/DEM/VAPI/2011 Dated : 02/12/2011	13/03/2012	FO Number : A/10327-10328/2015 Dated : 08/04/2015	
264	E/10150/2015	Asiatic Colour Chem Industries Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-AHM-EXCUS-002- APP-092-14-15 Dated : 13/07/2014	19/01/2015	FO Number : A/10308/2015 Dated : 08/04/2015	
265	ST/118/2007	Ahmedabad Management Association -Vs- C.S.T.-Service Tax - Ahmedabad	OIO- STC/CTC/11/COMMR/AH D/2006-07 Dated : 19/02/2007	31/05/2007	FO Number : A/10766/2015 Dated : 09/04/2015	
266	E/525/2007	Kansal Texo Tube Pvt Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIA-RS/16-17/SRT- II/2007 Dated : 29/01/2007	15/05/2007	FO Number : A/10664-10667/2015 Dated : 09/04/2015	
267	E/761/2012	Sanghi Industries Limited -Vs- C.C.E. & S.T.-Rajkot	OIA-410/2012/COMMR- A-/RBT/RAJ Dated : 12/07/2012	18/10/2012	FO Number : A/10671-10673/2015 Dated : 09/04/2015	

268	E/12073/2014	Philips Carbon Black Ltd -Vs- C.C.E. & S.T.-Rajkot	OIO-RAJ-EXCUS-000-COM-188-13-14 Dated : 20/02/2014	03/06/2014	FO Number : A/10759/2015 Dated : 09/04/2015	
269	C/13280/2014	Global Exim -Vs- C.C.-Ahmedabad	OIA-AHM-CUSTM-000-APP-299-14-15 Dated : 19/09/2014	22/09/2014	FO Number : A/10675/2015 Dated : 09/04/2015	
270	E/13739/2014	C.C.E. & S.T.-Rajkot -Vs- Reliance Industries Ltd	OIA-RJT-EXCUS-000-APP-211-14-15 Dated : 09/10/2014	28/11/2014	FO Number : A/10758/2015 Dated : 09/04/2015	
271	C/10246/2015	C.C.-Mundra -Vs- Global Exim	OIA-MUN-CUSTM-000-APP-002-14-15 Dated : 12/11/2014	13/02/2015	FO Number : A/10711/2015 Dated : 09/04/2015	
272	ST/182/2007	Labh Motors -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-105/2007/AHD-III/CE/ID/COMMR Dated : 26/10/2007	28/11/2007	FO Number : A/10311/2015 Dated : 10/04/2015	
273	E/1186/2007	Aditya Laminators Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIO-07/MP/DAMAN/2007 Dated : 06/08/2007	13/11/2007	FO Number : A/10312-10315/2015 Dated : 10/04/2015	
274	E/1187/2007	Vivek C Vaidya -Vs- C.C.E. & S.T.-Daman	OIO-07/MP/DAMAN/2007 Dated : 06/08/2007	13/11/2007	FO Number : A/10312-10315/2015 Dated : 10/04/2015	
275	E/1188/2007	Kaushik C Pandya -Vs- C.C.E. & S.T.-Daman	OIO-07/MP/DAMAN/2007 Dated : 06/08/2007	13/11/2007	FO Number : A/10312-10315/2015 Dated : 10/04/2015	
276	E/1189/2007	Yogesh N Desai -Vs- C.C.E. & S.T.-Daman	OIO-07/MP/DAMAN/2007 Dated : 06/08/2007	13/11/2007	FO Number : A/10312-10315/2015 Dated : 10/04/2015	

277	E/758/2010	C.C.E. & S.T.-Rajkot -Vs- Tata Chemicals Limited	OIA-53/2010/COMMR-A-RAJ Dated : 18/02/2010	17/05/2010	FO Number : A/10316/2015 Dated : 10/04/2015	
278	E/11076/2013	Shanti Engineering -Vs- C.C.E. & S.T.-Vapi	OIA-SRP-232-233-VAPI-2012-13 Dated : 29/01/2013	02/05/2013	FO Number : A/10317-10318/2015 Dated : 10/04/2015	
279	E/11077/2013	Shanti Engineering -Vs- C.C.E. & S.T.-Vapi	OIA-SRP/232-233/VAPI/2012-13 Dated : 29/01/2013	02/05/2013	FO Number : A/10317-10318/2015 Dated : 10/04/2015	
280	ST/11235/2013	Essar Steel India Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-CCEA-SRT-I/SSP-350/2012-13/U/S-35A Dated : 14/02/2013	14/05/2013	FO Number : A/10310/2015 Dated : 10/04/2015	
281	ST/11728/2013	Fortune Network Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-PJ-619-VDR-II-2012-13 Dated : 26/03/2013	20/05/2013	FO Number : A/10374/2015 Dated : 10/04/2015	
282	C/207/2007	Priya Blue Industries Pvt Ltd -Vs- C.C.-Jamnagar(prev)	OIO-03/COMMISSIONER/2007 Dated : 26/02/2007	31/05/2007	FO Number : A/10319-10320/2015 Dated : 13/04/2015	
283	C/223/2007	Sanjay Mehta -Vs- C.C.-Jamnagar(prev)	OIO-03/COMMISSIONER/2007 Dated : 26/02/2007	31/05/2007	FO Number : A/10319-10320/2015 Dated : 13/04/2015	
284	E/709/2007	C.C.E. & S.T.-Ahmedabad-iii -Vs- Nirma Limited	OIA-27/2007-AHD-III-CE/DK/COMR-A- Dated : 20/03/2007	11/06/2007	FO Number : A/10764/2015 Dated : 13/04/2015	
285	E/718/2007	Alps Chemicals Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	Not.O-IV/16-274/MP/2004-REM Dated : 28/03/2007	13/06/2007	FO Number : A/10760/2015 Dated : 13/04/2015	

286	E/470/2009	Arvind Products Ltd -Vs- C.C.E.-Ahmedabad-i	OIO- 8/COMMISSIONER/2009 Dated : 23/01/2009	25/03/2009	FO Number : A/10323-10326/2015 Dated : 13/04/2015
287	E/618/2009	Vishal Fabrics Private Limited - Vs- C.C.E.-Ahmedabad-i	OIO-3- 4/COMMISSIONER/2009 Dated : 20/01/2009	13/04/2009	FO Number : A/10323-10326/2015 Dated : 13/04/2015
288	E/622/2009	Bhoomi Textiles -Vs- C.C.E.-Ahmedabad-i	OIO- 02/COMMISSIONER/2009 Dated : 15/01/2009	13/04/2009	FO Number : A/10323-10326/2015 Dated : 13/04/2015
289	E/655/2009	Shanti Processors Ltd -Vs- C.C.E.-Ahmedabad-i	OIO-5- 7/COMMISSIONER/2009 Dated : 20/01/2009	17/04/2009	FO Number : A/10323-10326/2015 Dated : 13/04/2015
290	C/11597/2014	Sumeri Goswami -Vs- C.C.-Kandla	OIO- KDL/COMMR/45/2013-14 Dated : 31/12/2013	23/04/2014	FO Number : A/10428-10429/2015 Dated : 13/04/2015
291	ST/121/2007	Larsen & Toubro Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIO- STC/CCS/17/COMMR/AHD/2006-07 Dated : 02/03/2007	04/06/2007	FO Number : A/10329/2015 Dated : 16/04/2015
292	ST/121/2007	Larsen & Toubro Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIO- STC/CCS/17/COMMR/AHD/2006-07 Dated : 02/03/2007	04/06/2007	FO Number : A/10329/2015 Dated : 16/04/2015
293	E/450/2007	C.C.E.-Ahmedabad-ii -Vs- Siddh Industries	OIO-21-24/COMMR/2006 Dated : 05/07/2006	01/05/2007	FO Number : A/10334/2015 Dated : 16/04/2015
294	E/822/2007	C.C.E. & S.T.-Bhavnagar -Vs- Saurashtra Cement Ltd	OIO-04- 10/BVR/COMMR/2007 Dated : 30/03/2007	11/07/2007	FO Number : A/10333/2015 Dated : 16/04/2015

295	ST/273/2011	Garden Silk Mills Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-53/DEM/2010 Dated : 21/02/2011	26/04/2011	FO Number : A/10332/2015 Dated : 16/04/2015
296	C/11988/2014	C.C.-Ahmedabad -Vs- Gail India Ltd	OIA-07-2014-CUS- COMMR-A-AHD Dated : 06/01/2014	08/04/2014	FO Number : A/10330-10331/2015 Dated : 16/04/2015
297	C/11989/2014	C.C.-Ahmedabad -Vs- Gail India Ltd	OIA-08-2014-CUS- COMMR-A--AHD Dated : 06/01/2014	08/04/2014	FO Number : A/10330-10331/2015 Dated : 16/04/2015
298	E/799/2008	Aditya Laminators Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIA-KKS-42-44- DAMAN-2008 Dated : 11/02/2008	09/07/2008	FO Number : A/10335-10337/2015 Dated : 17/04/2015
299	E/1172/2008	C.C.E. & S.T.-Vapi -Vs- Dincotex Pvt Ltd	OIA-KRS/180- 183/VAPI/2008 Dated : 30/06/2008	26/09/2008	FO Number : A/10338/2015 Dated : 17/04/2015
300	E/1357/2008	C.C.E. & S.T.-Surat-i -Vs- Sanskar Processors Pvt Ltd	OIA-RKA-569-SRT-I- 2008 Dated : 31/07/2008	05/11/2008	FO Number : A/10339/2015 Dated : 17/04/2015
301	ST/10002/2014	Kiran Sharadchandra Karnik -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000- APP-241-245-13-14 Dated : 19/11/2013	27/12/2013	FO Number : A/10340-10345/2015 Dated : 17/04/2015
302	ST/10110/2014	National Multi Commodity Exchange Of India Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-207/2013-STC- /SKS/COMMR-A-/AHD Dated : 07/10/2013	08/01/2014	FO Number : A/10346/2015 Dated : 17/04/2015
303	C/237/2007	C.C.-Kandla -Vs- Pranav Adani	OIO- KDL/COMMR/19/2007 Dated : 29/03/2007	13/06/2007	FO Number : A/10670/2015 Dated : 20/04/2015

304	E/823/2007	C.C.E. & S.T.-Bhavnagar -Vs- Gujarat Sidhee Cement Ltd	OIO-12-16/BVR/COMMR/2007 Dated : 30/03/2007	11/07/2007	FO Number : A/10663/2015 Dated : 20/04/2015	
305	C/11166/2014	Anil Navani -Vs- C.C.-Kandla	OIO-KDL/COMMR/39/2013-14 Dated : 26/11/2013	19/03/2014	FO Number : A/10656-10659/2015 Dated : 20/04/2015	
306	ST/12052/2014	Sanjayraj Hotels & Resorts Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-RJT-EXCUS-000-APP-330-13-14 Dated : 30/07/2013	16/05/2014	FO Number : A/10662/2015 Dated : 20/04/2015	
307	ST/12052/2014	Sanjayraj Hotels & Resorts Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-RJT-EXCUS-000-APP-330-13-14 Dated : 30/07/2013	16/05/2014	FO Number : A/10662/2015 Dated : 20/04/2015	
308	E/13862/2014	Mangalam Drugs & Organics Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-001-14-15 Dated : 13/10/2014	15/12/2014	FO Number : A/10540/2015 Dated : 20/04/2015	
309	E/1340/2007	R K Bansal -Vs- C.C.E. & S.T.-Vapi	OIO-10/DEM/VAPI/2007 Dated : 14/09/2007	24/12/2007	FO Number : A/10398-10399/2015 Dated : 21/04/2015	
310	E/85/2012	Rajendra Singh Kandari -Vs- C.C.E. & S.T.-Vapi	OIO-25/DEM/VAPI/2011 Dated : 18/11/2011	08/02/2012	FO Number : A/10397/2015 Dated : 21/04/2015	
311	E/12156/2014	Favourite Industries -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-105-13-14 Dated : 31/01/2014	10/06/2014	FO Number : A/10705-10710/2015 Dated : 21/04/2015	
312	C/12157/2014	Favourite Industries -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-105-13-14 Dated : 31/01/2014	10/06/2014	FO Number : A/10705-10710/2015 Dated : 21/04/2015	

313	E/12158/2014	Afzal Madni Palla -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-105-13-14 Dated : 31/01/2014	10/06/2014	FO Number : A/10705-10710/2015 Dated : 21/04/2015	
314	E/12159/2014	Riyaz Wahid Teli -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-105-13-14 Dated : 31/01/2014	10/06/2014	FO Number : A/10705-10710/2015 Dated : 21/04/2015	
315	C/12160/2014	Afzal Madni Palla -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-105-13-14 Dated : 31/01/2014	10/06/2014	FO Number : A/10705-10710/2015 Dated : 21/04/2015	
316	C/12161/2014	Riyaz Wahid Teli -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-105-13-14 Dated : 31/01/2014	10/06/2014	FO Number : A/10705-10710/2015 Dated : 21/04/2015	
317	C/282/2007	Monika India -Vs- C.C.-Kandla	OIA-271-2006-KDL-CUS-COMMR-A--AHD Dated : 01/12/2006	07/02/2007	FO Number : A/10425/2015 Dated : 22/04/2015	
318	C/296/2007	D R Ahuja Superintendent -Vs- C.C.-Kandla	OIO-KDL/COMMR/14/2007 Dated : 27/03/2007	06/07/2007	FO Number : A/10349-10353/2015 Dated : 22/04/2015	
319	C/298/2007	Indian Acrylics Limited -Vs- C.C.-Kandla	OIO-KDL/COMMR/14/2007 Dated : 27/03/2007	09/07/2007	FO Number : A/10349-10353/2015 Dated : 22/04/2015	
320	E/571/2007	Govind Agencies Pvt Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-22/MP/2006 Dated : 26/02/2007	22/05/2007	FO Number : A/10357-10372/2015 Dated : 22/04/2015	
321	E/572/2007	Shubhra Priyanka Investment (p) Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-22/MP/2006 Dated : 26/02/2007	22/05/2007	FO Number : A/10357-10372/2015 Dated : 22/04/2015	

322	C/691/2007	Gurkirpal Singh -Vs- C.C.-Kandla	OIO-KDL/COMMR/14/2007 Dated : 29/03/2007	05/07/2007	FO Number : A/10349-10353/2015 Dated : 22/04/2015	
323	C/692/2007	Supreme Casting Ltd -Vs- C.C.-Kandla	OIO-KDL/COMMR/14/2007 Dated : 29/03/2007	03/07/2007	FO Number : A/10349-10353/2015 Dated : 22/04/2015	
324	E/743/2007	Chaitali Textile -Vs- C.C.E. & S.T.-Surat-ii	OIO-22/MP/2006 Dated : 26/02/2007	19/06/2007	FO Number : A/10357-10372/2015 Dated : 22/04/2015	
325	E/744/2007	Anil Textile -Vs- C.C.E. & S.T.-Surat-ii	OIO-22/MP/2006 Dated : 26/02/2007	19/06/2007	FO Number : A/10357-10372/2015 Dated : 22/04/2015	
326	E/745/2007	Himani Textiles -Vs- C.C.E. & S.T.-Surat-ii	OIO-22/MP/2006 Dated : 26/02/2007	19/06/2007	FO Number : A/10357-10372/2015 Dated : 22/04/2015	
327	E/746/2007	Bhavin Textile -Vs- C.C.E. & S.T.-Surat-ii	OIO-22/MP/2006 Dated : 26/02/2007	19/06/2007	FO Number : A/10357-10372/2015 Dated : 22/04/2015	
328	E/747/2007	Harsh Textile -Vs- C.C.E. & S.T.-Surat-ii	OIO-22/MP/2006 Dated : 26/02/2007	19/06/2007	FO Number : A/10357-10372/2015 Dated : 22/04/2015	
329	E/748/2007	Neeta & Co -Vs- C.C.E. & S.T.-Surat-ii	OIO-22/MP/2006 Dated : 26/02/2007	19/06/2007	FO Number : A/10357-10372/2015 Dated : 22/04/2015	
330	E/749/2007	Bombay Bottling Centre Pvt Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-22/MP/2006 Dated : 26/02/2007	19/06/2007	FO Number : A/10357-10372/2015 Dated : 22/04/2015	

331	E/750/2007	Shah Textile -Vs- C.C.E. & S.T.- Surat-ii	OIO-22/MP/2006 Dated : 26/02/2007	19/06/2007	FO Number : A/10357-10372/2015 Dated : 22/04/2015	
332	E/751/2007	Hemen Textile -Vs- C.C.E. & S.T.-Surat-ii	OIO-22/MP/2006 Dated : 26/02/2007	19/06/2007	FO Number : A/10357-10372/2015 Dated : 22/04/2015	
333	E/758/2007	Ketan Mahendrabhai Shah -Vs- C.C.E. & S.T.-Surat-ii	OIO-22/MP/2006 Dated : 26/02/2007	20/06/2007	FO Number : A/10357-10372/2015 Dated : 22/04/2015	
334	E/762/2007	Viscose Distributers -Vs- C.C.E. & S.T.-Surat-ii	OIO-22/MP/2006 Dated : 26/02/2007	21/06/2007	FO Number : A/10357-10372/2015 Dated : 22/04/2015	
335	E/763/2007	Himesh Corporation -Vs- C.C.E. & S.T.-Surat-ii	OIO-22/MP/2006 Dated : 26/02/2007	21/06/2007	FO Number : A/10357-10372/2015 Dated : 22/04/2015	
336	E/764/2007	Ami Corporation -Vs- C.C.E. & S.T.-Surat-ii	OIO-22/MP/2006 Dated : 26/02/2007	21/06/2007	FO Number : A/10357-10372/2015 Dated : 22/04/2015	
337	E/765/2007	Raviraj Textiles -Vs- C.C.E. & S.T.-Surat-ii	OIO-22/MP/2006 Dated : 26/02/2007	21/06/2007	FO Number : A/10357-10372/2015 Dated : 22/04/2015	
338	C/12315/2013	Quimti Lal Sharma -Vs- C.C.- Kandla	OIO-KDL-COMMR-14- 2007 Dated : 29/03/2007	17/07/2013	FO Number : A/10349-10353/2015 Dated : 22/04/2015	
339	E/733/2008	Intas Pharmaceuticals Ltd -Vs- C.C.E.-Ahmedabad-ii	OIO-08/COMMR/2008 Dated : 26/03/2008	30/06/2008	FO Number : A/10375-10387/2015 Dated : 23/04/2015	

340	E/734/2008	J G Vyas -Vs- C.C.E.- Ahmedabad-ii	OIO-08/COMMR/2008 Dated : 26/03/2008	30/06/2008	FO Number : A/10375-10387/2015 Dated : 23/04/2015	
341	E/735/2008	Nimish Chudgar -Vs- C.C.E.- Ahmedabad-ii	OIO-08/COMMR/2008 Dated : 26/03/2008	30/06/2008	FO Number : A/10375-10387/2015 Dated : 23/04/2015	
342	E/736/2008	R H Bhatt -Vs- C.C.E.- Ahmedabad-ii	OIO-08/COMMR/2008 Dated : 26/03/2008	30/06/2008	FO Number : A/10375-10387/2015 Dated : 23/04/2015	
343	E/737/2008	Indiana Ophthalmics -Vs- C.C.E.-Ahmedabad-ii	OIO-08/COMMR/2008 Dated : 26/03/2008	30/06/2008	FO Number : A/10375-10387/2015 Dated : 23/04/2015	
344	E/738/2008	Helios Pharmaceuticals -Vs- C.C.E.-Ahmedabad-ii	OIO-08/COMMR/2008 Dated : 26/03/2008	30/06/2008	FO Number : A/10375-10387/2015 Dated : 23/04/2015	
345	E/739/2008	Nitin K Panchal -Vs- C.C.E.- Ahmedabad-ii	OIO-08/COMMR/2008 Dated : 26/03/2008	30/06/2008	FO Number : A/10375-10387/2015 Dated : 23/04/2015	
346	E/740/2008	Naprod Life Sciences Pvt Ltd - Vs- C.C.E.-Ahmedabad-ii	OIO-08/COMMR/2008 Dated : 26/03/2008	30/06/2008	FO Number : A/10375-10387/2015 Dated : 23/04/2015	
347	E/741/2008	Rajesh Pawade -Vs- C.C.E.- Ahmedabad-ii	OIO-08/COMMR/2008 Dated : 26/03/2008	30/06/2008	FO Number : A/10375-10387/2015 Dated : 23/04/2015	
348	E/742/2008	Astral Pharmaceuticals Industries -Vs- C.C.E.- Ahmedabad-ii	OIO-08/COMMR/2008 Dated : 26/03/2008	30/06/2008	FO Number : A/10375-10387/2015 Dated : 23/04/2015	

349	E/743/2008	Ketan P Naik -Vs- C.C.E.- Ahmedabad-ii	OIO-08/COMMR/2008 Dated : 26/03/2008	30/06/2008	FO Number : A/10375-10387/2015 Dated : 23/04/2015
350	E/744/2008	D D Mair -Vs- C.C.E.- Ahmedabad-ii	OIO-08/COMMR/2008 Dated : 26/03/2008	30/06/2008	FO Number : A/10375-10387/2015 Dated : 23/04/2015
351	E/745/2008	Que Pharma Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	OIO-08/COMMR/2008 Dated : 26/03/2008	30/06/2008	FO Number : A/10375-10387/2015 Dated : 23/04/2015
352	E/1418/2008	C.C.E. & S.T.-Daman -Vs- Jeson Industries Ltd	OIA-KKS/326- 328/DAMAN/2008 Dated : 25/08/2008	19/11/2008	FO Number : A/10388-10389/2015 Dated : 24/04/2015
353	E/1419/2008	C.C.E. & S.T.-Daman -Vs- Dhires Shashikant Gosalia	OIA-KKS/326- 328/DAMAN/2008 Dated : 25/08/2008	19/11/2008	FO Number : A/10388-10389/2015 Dated : 24/04/2015
354	E/883/2010	Mangalam Drugs & Organics Ltd -Vs- C.C.E. & S.T.-Daman	OIA- AKP/311/DMN/VAPI- I/2009-2010 Dated : 18/02/2010	04/06/2010	FO Number : A/10390/2015 Dated : 24/04/2015
355	E/13878/2014	Oracle Granito Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-AHM-EXCUS-003- APP-084-14-15 Dated : 19/09/2014	16/12/2014	FO Number : A/10391/2015 Dated : 24/04/2015
356	E/491/2010	Shyam Textile Mills -Vs- C.C.E.-Ahmedabad-i	OIO-20-COMMR-962NA- 01 Dated : 25/10/2001	30/03/2010	FO Number : A/10400-10402/2015 Dated : 27/04/2015
357	E/398/2012	Shyam Textile Mills -Vs- C.C.E.-Ahmedabad-i	OIO-10-17- COMMISSIONER-RAJU- AHD-I-2012 Dated : 29/03/2012	18/05/2012	FO Number : A/10400-10402/2015 Dated : 27/04/2015

358	E/399/2012	Shyam Textile Mills -Vs- C.C.E.-Ahmedabad-i	OIA-15-2012-AHD-I-CE-MM-COMMR-A--AHD Dated : 09/03/2012	18/05/2012	FO Number : A/10400-10402/2015 Dated : 27/04/2015	
359	E/133/2007	Micro Inks Pvt Limited -Vs- C.C.E. & S.T.-Daman	OIA-KS-372-376-DAMAN-2006 Dated : 15/11/2006	15/02/2007	FO Number : A/10443/2015 Dated : 28/04/2015	
360	E/539/2007	Messrs Mahalaxmi Fabrics Mills Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-61/2007/AHD-I Dated : 13/02/2007	17/05/2007	FO Number : A/10503-10504/2015 Dated : 28/04/2015	
361	E/11512/2013	K K Gupta -Vs- C.C.E. & S.T.-Bhavnagar	OIO-05-BVR-COMMISSIONER-2013 Dated : 28/02/2013	31/05/2013	FO Number : A/10426-10427/2015 Dated : 28/04/2015	
362	E/11513/2013	Siddhartha Bronze Products Pvt Ltd -Vs- C.C.E. & S.T.-Bhavnagar	OIO-05/BVR-COMMISSIONER/2013 Dated : 28/02/2013	31/05/2013	FO Number : A/10426-10427/2015 Dated : 28/04/2015	
363	C/12101/2014	Madhav Industrial Corporation -Vs- C.C.-Jamnagar(prev)	OIA-93-102/2014/CUS-COMMR-A-JMR Dated : 10/04/2014	04/06/2014	FO Number : A/10478-10498/2015 Dated : 28/04/2015	
364	E/540/2012	Srinidhi Industries Limited -Vs- C.C.E. & S.T.-Vapi	OIO-03/DEM/VAPI/2012 Dated : 30/03/2012	27/06/2012	FO Number : A/10444/2015 Dated : 29/04/2015	
365	C/400/2007	V3 Exim Ltd -Vs- C.C.-Kandla	OIO-KDL-COMMR/28/2007 Dated : 14/06/2007	08/10/2007	FO Number : A/10449-10455/2015 Dated : 30/04/2015	
366	C/401/2007	Ved Prakash Agarwal -Vs- C.C.-Kandla	OIO-KDL-COMMR/28/2007 Dated : 14/06/2007	08/10/2007	FO Number : A/10449-10455/2015 Dated : 30/04/2015	

367	C/402/2007	Angora Impex Ltd -Vs- C.C.-Kandla	OIO- KDL/COMMR/28/2007 Dated : 14/06/2007	08/10/2007	FO Number : A/10449-10455/2015 Dated : 30/04/2015	
368	C/403/2007	Ajay Tikmani -Vs- C.C.-Kandla	OIO- KDL/COMMR/28/2007 Dated : 14/06/2007	08/10/2007	FO Number : A/10449-10455/2015 Dated : 30/04/2015	
369	C/404/2007	Rajesh Kumar Agarwal -Vs- C.C.-Kandla	OIO- KDL/COMMR/28/2007 Dated : 14/06/2007	08/10/2007	FO Number : A/10449-10455/2015 Dated : 30/04/2015	
370	C/405/2007	Rajiv Tiwari -Vs- C.C.-Kandla	OIO- KDL/COMMR/28/2007 Dated : 14/06/2007	08/10/2007	FO Number : A/10449-10455/2015 Dated : 30/04/2015	
371	C/406/2007	Deepak Sharma -Vs- C.C.-Kandla	OIA- KDL/COMMR/28/2007 Dated : 14/06/2007	08/10/2007	FO Number : A/10449-10455/2015 Dated : 30/04/2015	
372	E/923/2007	Shree Digvijay Cement Co Ltd - Vs- C.C.E. & S.T.-Rajkot	OIA-102/2007/COMMR- A-/RAJ Dated : 04/05/2007	09/08/2007	FO Number : A/10448/2015 Dated : 30/04/2015	
373	E/927/2007	Nhh Textile Processors -Vs- C.C.E.-Ahmedabad-i	OIA-187-188-2007-AHD- I- Dated : 30/04/2007	09/08/2007	FO Number : A/10502/2015 Dated : 30/04/2015	
374	E/840/2012	Pipavav Shipyard Ltd -Vs- C.C.E. & S.T.-Bhavnagar	OIO-22- 23/BVR/COMMISSIONE R/2012 Dated : 22/08/2012	22/11/2012	FO Number : A/10460/2015 Dated : 30/04/2015	
375	E/2742/2006	Kranti Extrusion Craft (p) Ltd - Vs- C.C.E. & S.T.-Rajkot	OIA-410-414/2006/328- 332-RAJ-/COMMR-A- /RP/RAJ Dated : 26/06/2006	11/09/2006	FO Number : A/10882/2015 Dated : 01/05/2015	

376	E/7/2010	Sm Energy Teknik & Electronics Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-COMMR-A-/231-232/VDR-II/2009 Dated : 30/09/2009	01/01/2010	FO Number : A/10467-10468/2015 Dated : 01/05/2015
377	E/234/2010	Manohar Naik -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-COMMR-A-/231-232/VDR-II/2009 Dated : 30/09/2009	10/02/2010	FO Number : A/10467-10468/2015 Dated : 01/05/2015
378	E/618/2010	C.C.E.-Ahmedabad-ii -Vs- Jay Chemicals Industries Ltd	OIA-83/2010-AHD-II-CE/CMC/COMMR-A-/AHD/S/28-A-II-/10 Dated : 18/02/2010	28/04/2010	FO Number : A/10527/2015 Dated : 01/05/2015
379	E/623/2010	Kalpna Industries Limited -Vs- C.C.E. & S.T.-Daman	OIA-AKP/288-289/DMN/SDMN/2009-2010 Dated : 29/01/2010	29/04/2010	FO Number : A/10461-10463/2015 Dated : 01/05/2015
380	E/624/2010	N K Surana -Vs- C.C.E. & S.T.-Daman	OIA-AKP/288-289/DMN/SDMN/2009-2010 Dated : 29/01/2010	29/04/2010	FO Number : A/10461-10463/2015 Dated : 01/05/2015
381	E/655/2010	C.C.E. & S.T.-Daman -Vs- Kalpna Industries Ltd	OIA-AKP/288-289/DMN/SDMN/2009-2010 Dated : 29/01/2010	03/05/2010	FO Number : A/10461-10463/2015 Dated : 01/05/2015
382	E/1717/2010	Mtz Polyfilms Limited -Vs- C.C.E. & S.T.-Surat-ii	OIA-SKSS/96/SURAT-II/2010 Dated : 16/08/2010	15/11/2010	FO Number : A/10536/2015 Dated : 01/05/2015
383	E/1941/2010	New India Cuprotech -Vs- C.C.E. & S.T.-Vapi	OIA-SKSS/195-197/VAPI/2010 Dated : 22/09/2010	28/12/2010	FO Number : A/10464-10466/2015 Dated : 01/05/2015
384	E/1942/2010	Vishnu Agarwal -Vs- C.C.E. &	OIA-SKSS/195-197/VAPI/2010	28/12/2010	FO Number : A/10464-10466/2015

		S.T.-Vapi	Dated : 22/09/2010		Dated : 01/05/2015	
385	E/1943/2010	Kalpesh Rathod -Vs- C.C.E. & S.T.-Vapi	OIA-SKSS/195-197/VAPI/2010 Dated : 22/09/2010	28/12/2010	FO Number : A/10464-10466/2015 Dated : 01/05/2015	
386	ST/10451/2013	Viral Builders -Vs- C.C.E. & S.T.-Surat-i	OIA-CCE-SRT-I/SSP-187/U/S/35-A Dated : 05/12/2012	06/03/2013	FO Number : A/10499/2015 Dated : 01/05/2015	
387	ST/10552/2013	Messrs Dic Fine Chemicals Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-PJ-367TO371-VDR-II-2012 Dated : 21/12/2012	19/03/2013	FO Number : A/10500/2015 Dated : 01/05/2015	
388	ST/10207/2014	Messrs Sarnar Buildtech Pvt Ltd -Vs- C.C.-Ahmedabad	OIA-220/2013/STC/SKS/COM MR-A-/AHD Dated : 21/10/2013	21/01/2014	FO Number : A/10459/2015 Dated : 01/05/2015	
389	C/10540/2015	G S Sales Corporation -Vs- C.C.-Mundra	Not.O-VIII-48-303-EXP-MP&SEZ-14-15 Dated : 19/02/2015	06/04/2015	FO Number : A/10469-10477/2015 Dated : 01/05/2015	
390	C/10541/2015	Goyal International -Vs- C.C.-Mundra	Not.O-VIII-48-303-EXP-MP&SEZ-14-15 Dated : 19/02/2015	06/04/2015	FO Number : A/10469-10477/2015 Dated : 01/05/2015	
391	C/10542/2015	Jolly Overseas -Vs- C.C.-Mundra	Not.O-VIII-48-303-EXP-MP&SEZ-14-15 Dated : 19/02/2015	06/04/2015	FO Number : A/10469-10477/2015 Dated : 01/05/2015	
392	C/10543/2015	Crystal Impex -Vs- C.C.-Mundra	Not.O-VIII-48-303-EXP-MP&SEZ-14-15 Dated : 19/02/2015	06/04/2015	FO Number : A/10469-10477/2015 Dated : 01/05/2015	
393	C/10544/2015	Nmr Exports -Vs- C.C.-Mundra	Not.O-VIII-48-303-EXP-MP&SEZ-14-15	06/04/2015	FO Number : A/10469-10477/2015	

			Dated : 19/02/2015		Dated : 01/05/2015	
394	C/10545/2015	Saira International -Vs- C.C.-Mundra	Not.O-VIII-48-303-EXP-MP&SEZ-14-15 Dated : 19/02/2015	06/04/2015	FO Number : A/10469-10477/2015 Dated : 01/05/2015	
395	C/10546/2015	Jbs Exports -Vs- C.C.-Mundra	Not.O-VIII-48-303-EXP-MP&SEZ-14-15 Dated : 19/02/2015	06/04/2015	FO Number : A/10469-10477/2015 Dated : 01/05/2015	
396	C/10547/2015	Gold Range Casting Pvt Ltd -Vs- C.C.-Mundra	Not.O-VIII-48-303-EXP-MP&SEZ-14-15 Dated : 19/02/2015	06/04/2015	FO Number : A/10469-10477/2015 Dated : 01/05/2015	
397	C/10548/2015	Sjs International -Vs- C.C.-Mundra	Not.O-VIII-48-303-EXP-MP&SEZ-14-15 Dated : 19/02/2015	06/04/2015	FO Number : A/10469-10477/2015 Dated : 01/05/2015	
398	C/12982/2014	Astron Zinc Industries -Vs- C.C.-Ahmedabad	OIA-AHM-CUSTOM-000-APP-238-2014-15 Dated : 17/06/2014	25/07/2014	FO Number : A/10506/2015 Dated : 05/05/2015	
399	C/13019/2014	Essar Oil Limited -Vs- C.C.-Jamnagar(prev)	OIA-165-177-2014-CUS-COMMR-A--JMR Dated : 08/05/2014	11/08/2014	FO Number : A/10507-10519/2015 Dated : 05/05/2015	
400	E/658/2007	Larsen & Toubro Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-RS/34/SRT-I/07 Dated : 19/02/2007	04/06/2007	FO Number : A/10505/2015 Dated : 06/05/2015	
401	E/11047/2013	Chiripal Industries Ltd -Vs- C.C.E.-Ahmedabad-i	OIO-01/COMMISSIONER/RAJU/AHD-I/2013 Dated : 05/02/2013	01/05/2013	FO Number : A/10520-10526/2015 Dated : 06/05/2015	
402	E/11048/2013	Shri Jyotiprasad Agrawal -Vs-	OIO-01/COMMISSIONER/RAJ	01/05/2013	FO Number : A/10520-10526/2015	

		C.C.E.-Ahmedabad-i	U/AHD-I/2013 Dated : 05/02/2013		Dated : 06/05/2015	
403	E/11206/2013	C.C.E.-Ahmedabad-i -Vs- Chiripal Industries Ltd	OIO- 01/COMMISSIONER/RAJ U/AHD-I/2013 Dated : 05/02/2013	10/05/2013	FO Number : A/10520-10526/2015 Dated : 06/05/2015	
404	E/11735/2014	Beekalyon Synthetics Pvt Ltd - Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000- COM-091-13-14 Dated : 31/03/2014	05/05/2014	FO Number : A/10520-10526/2015 Dated : 06/05/2015	
405	E/11736/2014	Beekalyon Synthetics Pvt Ltd - Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000- COM-091-13-14 Dated : 31/03/2014	05/05/2014	FO Number : A/10520-10526/2015 Dated : 06/05/2015	
406	E/11737/2014	Beekalyon Synthetics Pvt Ltd - Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000- COM-091-13-14 Dated : 31/03/2014	05/05/2014	FO Number : A/10520-10526/2015 Dated : 06/05/2015	
407	E/11738/2014	Ranjit K Chowdhary -Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000- COM-091-13-14 Dated : 31/03/2014	05/05/2014	FO Number : A/10520-10526/2015 Dated : 06/05/2015	
408	C/8/2007	Enercon India Ltd -Vs- C.C.- Kandla	OIA-254/2006- KDL/CUS/COMMR-A- /AHD Dated : 20/10/2006	15/01/2007	FO Number : A/10529-10530/2015 Dated : 07/05/2015	
409	C/9/2007	Enercon India Ltd -Vs- C.C.- Kandla	OIA-255/2006- KDL/CUS/COMMR-A- /AHD Dated : 20/10/2006	15/01/2007	FO Number : A/10529-10530/2015 Dated : 07/05/2015	
410	C/18/2007	Sameer Jikar Godil -Vs- C.C.E. & S.T.-Daman	OIO- 08/MP/DAMAN/2006 Dated : 02/11/2006	15/02/2007	FO Number : A/10534-10535/2015 Dated : 07/05/2015	

411	E/137/2007	Sameer Jikar Godil -Vs- C.C.E. & S.T.-Daman	OIO- 08/MP/DAMAN/2006 Dated : 02/11/2006	15/02/2007	FO Number : A/10534-10535/2015 Dated : 07/05/2015	
412	ST/268/2012	Indofil Chemicals Appellant -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-COMMR-A- /78/VDR-II/2012 Dated : 17/02/2012	17/05/2012	FO Number : A/10528/2015 Dated : 07/05/2015	
413	C/11025/2014	C.C.-Kandla -Vs- Luna Infraprop Pvt Ltd	OIA- 698/2013/CUS/COMMR- A-/KDL Dated : 09/12/2013	10/03/2014	FO Number : A/10532/2015 Dated : 07/05/2015	
414	E/815/2009	Ghodela Impex -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA/44/SRT-I/2009 Dated : 22/01/2009	13/05/2009	FO Number : A/10880/2015 Dated : 08/05/2015	
415	E/815/2009	Ghodela Impex -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA/44/SRT-I/2009 Dated : 22/01/2009	13/05/2009	FO Number : A/10880/2015 Dated : 08/05/2015	
416	E/3/2011	C.C.E. & S.T.-Vapi -Vs- Veena Industries Ltd	OIA- SKSS/209/VAPI/2010 Dated : 28/09/2010	03/01/2011	FO Number : A/10605/2015 Dated : 08/05/2015	
417	E/52/2011	Maan Pharmaceuticals Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-178/2010-AHD-III- KCG/COMMR-A-/AHD Dated : 29/10/2010	07/01/2011	FO Number : A/10604/2015 Dated : 08/05/2015	
418	ST/10155/2014	C.C.E. & S.T.-Surat-ii -Vs- Panoli Intermediates (india) Pvt Ltd	OIA-SUR-EXCUS-002- APP-219-13-14 Dated : 10/10/2013	15/01/2014	FO Number : A/10625/2015 Dated : 08/05/2015	
419	ST/11105/2014	Isoqar India Pvt Ltd -Vs- C.S.T.- Service Tax - Ahmedabad	OIA-AHM-SVTAX-000- APP-315-13-14 Dated : 17/01/2014	14/03/2014	FO Number : A/10628/2015 Dated : 08/05/2015	

420	C/11895/2014	Alang Metal Exim Pvt Ltd -Vs- C.C.-Jamnagar(prev)	OIA-32/COMMR-A- /JMN/2014 Dated : 11/02/2014	15/05/2014	FO Number : A/10627/2015 Dated : 08/05/2015	
421	ST/11944/2014	Professional Coaching Classes Centre -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000- APP-036-14-15 Dated : 08/05/2014	20/05/2014	FO Number : A/10626/2015 Dated : 08/05/2015	
422	ST/11967/2014	Systematic Intel Industries P Ltd - Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000- APP-586-13-14 Dated : 14/03/2014	23/05/2014	FO Number : A/10533/2015 Dated : 08/05/2015	
423	C/1068/2006	Internatiol Steel Corporation -Vs- C.C.-Jamnagar(prev)	OIA-92/JMN/2006 Dated : 29/06/2006	18/09/2006	FO Number : A/10746/2015 Dated : 11/05/2015	
424	C/12/2007	C.C.-Jamnagar(prev) -Vs- Hindusthan Copper Ltd	OIA-161/JMN/2006 Dated : 31/10/2006	09/02/2007	FO Number : A/10606-10606/2015 Dated : 11/05/2015	
425	C/40/2007	Shailja Polyester P Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-17/MP/2006 Dated : 23/11/2006	02/03/2007	FO Number : A/10747-10755/2015 Dated : 11/05/2015	
426	C/94/2007	C.C.-Jamnagar(prev) -Vs- Atam Manohar Ship Breaking P Ltd	OIA-08/JMN/2007 Dated : 24/01/2007	20/03/2007	FO Number : A/10639-10642/2015 Dated : 11/05/2015	
427	C/12040/2014	Hariyana Ship Breakers Ltd -Vs- C.C.-Jamnagar(prev)	OIA-181- 187/2014/CUS/COMMR- A-/JMR Dated : 13/05/2014	29/05/2014	FO Number : A/10729/2015 Dated : 11/05/2015	
428	E/237/2006	Scan Computer Consultancy -Vs- C.C.E.-Ahmedabad-i	OIA-190/2006-AHD-I- Dated : 25/08/2006	22/11/2006	FO Number : A/10592/2015 Dated : 12/05/2015	

429	C/98/2007	C.C.-Jamnagar(prev) -Vs- Panchvati Ship Breakers	OIA-12/JMN/2007 Dated : 25/01/2007	22/03/2007	FO Number : A/10599-10600/2015 Dated : 12/05/2015
430	C/99/2007	C.C.-Jamnagar(prev) -Vs- Rushil Industries Ltd	OIA-14/JMN/2007 Dated : 25/01/2007	22/03/2007	FO Number : A/10599-10600/2015 Dated : 12/05/2015
431	C/100/2007	Goyal Industries Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIA-RS/421-422/SRT-II/20069 Dated : 27/12/2006	23/03/2007	FO Number : A/10601-10602/2015 Dated : 12/05/2015
432	C/101/2007	Rakesh Mataram Goyal -Vs- C.C.E. & S.T.-Surat-ii	OIA-RS/421-422/SRT-II/20069 Dated : 27/12/2006	23/03/2007	FO Number : A/10601-10602/2015 Dated : 12/05/2015
433	E/1360/2008	Sumeet Silk Mills -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA/629-630/SRT-I/2008 Dated : 25/08/2008	05/11/2008	FO Number : A/10595/2015 Dated : 12/05/2015
434	E/1851/2010	Nahar Colours & Coatings Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-11/VDR-II/NAHAR/D-BRH/COMMR/2010 Dated : 26/08/2010	08/12/2010	FO Number : A/10541-10571/2015 Dated : 12/05/2015
435	E/534/2011	M/s Vishwa Glass & Ceramics Private Limited -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-32/VDR-II/MP/VISHWA/DBRH/A DJ/COMMR/2010 Dated : 17/01/2011	21/04/2011	FO Number : A/10541-10571/2015 Dated : 12/05/2015
436	E/535/2011	Pradip P Patel -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-32/VDR-II/MP/VISHWA/DBRH/A DJ/COMMR/2010 Dated : 17/01/2011	21/04/2011	FO Number : A/10541-10571/2015 Dated : 12/05/2015
437	E/638/2011	Goldjyoti Polymers -Vs- C.C.E. & S.T.-Vapi	OIO-02/MP/VAPI/2011 Dated : 17/01/2011	20/05/2011	FO Number : A/10572-10591/2015

					Dated : 12/05/2015	
438	E/10897/2013	Goldjyoti Polymers Unit 1 -Vs- C.C.E. & S.T.-Vapi	OIA-SRP/299-300/VAPI/2012-13 Dated : 07/03/2013	16/04/2013	FO Number : A/10572-10591/2015 Dated : 12/05/2015	
439	E/11960/2013	Spire Cera Frit Pvt Limited -Vs- C.C.E. & S.T.-Surat-ii	OIO-51/COMMR/SURAT-II/2013 Dated : 30/03/2013	27/06/2013	FO Number : A/10541-10571/2015 Dated : 12/05/2015	
440	E/11056/2014	Goldjyoti Polymers -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-416-419-13-14 Dated : 30/12/2013	13/03/2014	FO Number : A/10572-10591/2015 Dated : 12/05/2015	
441	E/12387/2014	Pravinbhai Narshibhai Patel -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIO-AHM-EXCUS-003-COM-067-13-14 Dated : 29/03/2014	27/06/2014	FO Number : A/10541-10571/2015 Dated : 12/05/2015	
442	C/10075/2015	Saarthee Shipping Co -Vs- C.C.-Kandla	OIO-7/CHA/2013-14 Dated : 15/10/2014	15/01/2015	FO Number : A/10593-10594/2015 Dated : 12/05/2015	
443	C/10537/2015	Saarthee Shipping Co -Vs- C.C.-Kandla	OIO-12-CHA-2014-15 Dated : 03/03/2015	06/04/2015	FO Number : A/10593-10594/2015 Dated : 12/05/2015	
444	C/108/2007	Century Laminating Company Ltd -Vs- C.C.-Kandla	OIA-279/2006/KDL/CUS/COMMR-A-/AHD Dated : 22/12/2006	05/03/2007	FO Number : A/10623-10624/2015 Dated : 13/05/2015	
445	C/125/2007	Alpha Synthetics -Vs- C.C.E. & S.T.-Surat-ii	OIO-15/MP/2006 Dated : 22/11/2006	09/04/2007	FO Number : A/10732-10735/2015 Dated : 13/05/2015	

446	E/537/2011	Kotak Chemicals Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA/81-82/SRT-I/2011 Dated : 28/02/2011	25/04/2011	FO Number : A/10603/2015 Dated : 13/05/2015
447	E/60/2010	C.C.E.-Ahmedabad-ii -Vs- Lao More Biscuits Pvt Ltd	OIA-351/2009-AHD-II-CE/CMC/COMMR-A-/AHD Dated : 09/10/2009	13/01/2010	FO Number : A/10871/2015 Dated : 15/05/2015
448	C/45/2007	Premier Forwarders -Vs- C.C.- Ahmedabad	OIA-154/2006-AHD/CUS/COMMR-A-/AHD Dated : 18/12/2006	02/03/2007	FO Number : A/10674/2015 Dated : 18/05/2015
449	C/49/2007	C.C.-Jamnagar(prev) -Vs- Diamond Industries	OIA-169/JMN/2006 Dated : 30/11/2006	05/03/2007	FO Number : A/10761-10763/2015 Dated : 18/05/2015
450	C/56/2007	Vardhman Acrylics Ltd -Vs- C.C.-Kandla	OIA-286/2006-KDL/CUS/COMMR-A-/AHD Dated : 28/12/2006	06/03/2007	FO Number : A/10669/2015 Dated : 18/05/2015
451	C/57/2007	C.C.-Jamnagar(prev) -Vs- Mercury Marine Industries P Ltd	OIA-168/2006 Dated : 30/11/2006	06/03/2007	FO Number : A/10668/2015 Dated : 18/05/2015
452	E/1175/2007	Alembic Ltd -Vs- C.C.E. & S.T.- Vadodara-ii	OIA-COMMR-A-/176-180/VDR-II/2007 Dated : 30/08/2007	07/11/2007	FO Number : A/10607-10611/2015 Dated : 19/05/2015
453	E/1176/2007	Alembic Ltd -Vs- C.C.E. & S.T.- Vadodara-ii	OIA-COMMR-A-/176-180/VDR-II/2007 Dated : 30/08/2007	07/11/2007	FO Number : A/10607-10611/2015 Dated : 19/05/2015
454	E/1177/2007	Alembic Ltd -Vs- C.C.E. & S.T.- Vadodara-ii	OIA-COMMR-A-/176-180/VDR-II/2007	07/11/2007	FO Number : A/10607-10611/2015

			Dated : 30/08/2007		Dated : 19/05/2015	
455	E/1178/2007	Alembic Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-COMMR-A-/176-180/VDR-II/2007 Dated : 30/08/2007	07/11/2007	FO Number : A/10607-10611/2015 Dated : 19/05/2015	
456	E/1179/2007	Alembic Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-COMMR-A-/176-180/VDR-II/2007 Dated : 30/08/2007	07/11/2007	FO Number : A/10607-10611/2015 Dated : 19/05/2015	
457	E/830/2011	Inox India Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-06-DEM-VAPI-2011 Dated : 22/03/2011	11/07/2011	FO Number : A/10612-10612/2015 Dated : 19/05/2015	
458	E/11189/2013	Sacmi Ceramic Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIO-01/COMMR/ADJ/AHD/2013 Dated : 24/01/2013	10/05/2013	FO Number : A/10644-10655/2015 Dated : 20/05/2015	
459	E/11190/2013	Chhaganbhai Valjibhai Patel -Vs- C.C.E. & S.T.-Rajkot	OIO-01/COMMR/ADJ/AHD/2013 Dated : 24/01/2013	10/05/2013	FO Number : A/10644-10655/2015 Dated : 20/05/2015	
460	E/11363/2014	Khodiyar Fibrefill -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-050-055-13-14 Dated : 30/12/2013	03/04/2014	FO Number : A/10613-10622/2015 Dated : 20/05/2015	
461	E/11364/2014	Jignesh Madhubhai Patel -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-050-055-13-14 Dated : 30/12/2013	03/04/2014	FO Number : A/10613-10622/2015 Dated : 20/05/2015	
462	E/11365/2014	Chaganbhai F Sangani -Vs- C.C.E. & S.T.-Surat-ii	OIA-SUR-EXCUS-002-COM-050-055-13-14 Dated : 30/12/2013	03/04/2014	FO Number : A/10613-10622/2015 Dated : 20/05/2015	

463	E/11366/2014	Ashwin Ghanshyam Patel -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-050-055-13-14 Dated : 30/12/2013	03/04/2014	FO Number : A/10613-10622/2015 Dated : 20/05/2015	
464	E/11367/2014	Khodiyar Fibrefill -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-050-055-13-14 Dated : 30/12/2013	03/04/2014	FO Number : A/10613-10622/2015 Dated : 20/05/2015	
465	E/11368/2014	Alliance Fibres Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-050-055-13-14 Dated : 30/12/2013	03/04/2014	FO Number : A/10613-10622/2015 Dated : 20/05/2015	
466	E/11369/2014	Alliance Fibres Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-050-055-13-14 Dated : 30/12/2013	03/04/2014	FO Number : A/10613-10622/2015 Dated : 20/05/2015	
467	E/11370/2014	Alliance Fibres Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-050-055-13-14 Dated : 30/12/2013	03/04/2014	FO Number : A/10613-10622/2015 Dated : 20/05/2015	
468	E/11371/2014	Alliance Fibres Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-050-055-13-14 Dated : 30/12/2013	03/04/2014	FO Number : A/10613-10622/2015 Dated : 20/05/2015	
469	E/11448/2014	C.C.E. & S.T.-Rajkot -Vs- Fresco Ceramic	OIA-RJT-EXCUS-000-APP-653-654-13-14 Dated : 07/01/2014	10/04/2014	FO Number : A/10644-10655/2015 Dated : 20/05/2015	
470	E/11453/2014	C.C.E. & S.T.-Rajkot -Vs- Manish Industries	OIA-RJT-EXCUS-000-APP-651-652-13-14 Dated : 07/01/2014	10/04/2014	FO Number : A/10644-10655/2015 Dated : 20/05/2015	
471	E/11454/2014	C.C.E. & S.T.-Rajkot -Vs- Anand Industries	OIA-RJT-EXCUS-000-APP-638-639-13-14 Dated : 07/01/2014	10/04/2014	FO Number : A/10644-10655/2015 Dated : 20/05/2015	

472	E/11455/2014	C.C.E. & S.T.-Rajkot -Vs- Jaydeep Tiles Pvt Ltd	OIA-RJT-EXCUS-000-APP-647-648-13-14 Dated : 07/01/2014	10/04/2014	FO Number : A/10644-10655/2015 Dated : 20/05/2015	
473	E/11456/2014	C.C.E. & S.T.-Rajkot -Vs- Starware Ceramics	OIA-RJT-EXCUS-000-APP-643-644-13-14 Dated : 07/01/2014	10/04/2014	FO Number : A/10644-10655/2015 Dated : 20/05/2015	
474	E/11457/2014	C.C.E. & S.T.-Rajkot -Vs- Apple Tiles Pvt Ltd	OIA-RJT-EXCUS-000-APP-640-642-13-14 Dated : 07/01/2014	10/04/2014	FO Number : A/10644-10655/2015 Dated : 20/05/2015	
475	E/11551/2014	C.C.E. & S.T.-Rajkot -Vs- Himmat Glazed Tiles	OIA-RJT-EXCUS-000-APP-676-678-13-14 Dated : 23/01/2014	17/04/2014	FO Number : A/10644-10655/2015 Dated : 20/05/2015	
476	E/11552/2014	C.C.E. & S.T.-Rajkot -Vs- Citizen Ceramic	OIA-RJT-EXCUS-000-APP-674-675-13-14 Dated : 23/01/2014	17/04/2014	FO Number : A/10644-10655/2015 Dated : 20/05/2015	
477	E/11553/2014	C.C.E. & S.T.-Rajkot -Vs- Makson Ceramic P Ltd	OIA-RJT-EXCUS-000-APP-670-673-13-14 Dated : 23/01/2014	17/04/2014	FO Number : A/10644-10655/2015 Dated : 20/05/2015	
478	E/11710/2014	C.C.E. & S.T.-Rajkot -Vs- Opwell Ceramic Pvt Ltd	OIA-RJT-EXCUS-000-APP-628-629-13-14 Dated : 31/12/2013	03/04/2014	FO Number : A/10644-10655/2015 Dated : 20/05/2015	
479	E/12187/2014	Parisudh Fibres Pvt Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-050-055-13-14 Dated : 30/12/2013	21/04/2014	FO Number : A/10613-10622/2015 Dated : 20/05/2015	
480	E/444/2007	Mahalaxmi Processors -Vs- C.C.E. & S.T.-Vapi	OIO-05/MP/VAPI/2007 Dated : 29/01/2007	30/04/2007	FO Number : A/10629-10632/2015 Dated : 21/05/2015	

481	E/524/2007	Regent Overseas Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-05/MP/VAPI/2007 Dated : 29/01/2007	08/05/2007	FO Number : A/10629-10632/2015 Dated : 21/05/2015	
482	E/577/2007	Chiripal Industries Limited -Vs- C.C.E.-Ahmedabad-i	OIA-78-2007-AHD-I- Dated : 27/02/2007	23/05/2007	FO Number : A/10635/2015 Dated : 21/05/2015	
483	E/648/2007	Mahendra B Verma -Vs- C.C.E. & S.T.-Vapi	OIO-05/MP/VAPI/2007 Dated : 29/01/2007	04/06/2007	FO Number : A/10629-10632/2015 Dated : 21/05/2015	
484	E/754/2007	C.C.E.-Ahmedabad-i -Vs- Harsh Industries	OIA-98/2007-AHD-I- Dated : 13/03/2007	19/06/2007	FO Number : A/10634/2015 Dated : 21/05/2015	
485	E/863/2007	Aflot Textiles Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-05-DEM-VAPI-2007 Dated : 21/02/2007	21/05/2007	FO Number : A/10681-10682/2015 Dated : 21/05/2015	
486	E/864/2007	D R Kedia -Vs- C.C.E. & S.T.-Vapi	OIO-05-DEM-VAPI-2007 Dated : 02/02/2007	27/05/2007	FO Number : A/10681-10682/2015 Dated : 21/05/2015	
487	ST/11962/2014	The Gujarat Tea Depot Co -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-355-356-13-14 Dated : 21/02/2014	22/05/2014	FO Number : A/10643/2015 Dated : 22/05/2015	
488	ST/12438/2014	Nutan Shah -Vs- C.C.E. & S.T.-Surat-i	OIA-SUR-EXCUS-001-APP-634/13-14 Dated : 25/03/2014	30/06/2014	FO Number : A/10638/2015 Dated : 22/05/2015	
489	ST/12723/2014	Mehta & Associates Fire Protection Systems Pvt Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-018-14-15 Dated : 23/04/2014	22/07/2014	FO Number : A/10637/2015 Dated : 22/05/2015	

490	C/12728/2014	Zenithfibers Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-108-2014-15 Dated : 15/05/2014	22/07/2014	FO Number : A/10636/2015 Dated : 22/05/2015
491	E/1861/2010	C.C.E. & S.T.-Surat-ii -Vs- Millat Fibres	OIA-SKSS/119-122/SURAT-II/2010 Dated : 06/09/2010	02/12/2010	FO Number : A/10693/2015 Dated : 25/05/2015
492	E/402/2011	C.C.E. & S.T.-Surat-ii -Vs- Shree Narmada Khand Udhhyog Sahakari Mandli Ltd	OIA-SKSS/245/SURAT-II/2010 Dated : 23/12/2010	15/03/2011	FO Number : A/10694/2015 Dated : 25/05/2015
493	E/1260/2011	C.C.E. & S.T.-Surat-ii -Vs- Piramal Glass Ltd	OIA-BC/182/SURAT-II/2011 Dated : 08/08/2011	25/10/2011	FO Number : A/10695/2015 Dated : 25/05/2015
494	E/1318/2011	Piramal Glass Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIA-BC/184/SURAT-II/2011 Dated : 08/08/2011	14/11/2011	FO Number : A/10692/2015 Dated : 25/05/2015
495	E/44/2012	C.C.E. & S.T.-Surat-ii -Vs- Suresh Synthetics	OIA-BC/283/SURAT-II/2011 Dated : 17/10/2011	16/01/2012	FO Number : A/10684/2015 Dated : 26/05/2015
496	E/97/2012	C.C.E. & S.T.-Rajkot -Vs- Vinergy International P Ltd	OIA-193/2011/COMMR-A-/RBT/RAJ Dated : 11/11/2011	13/02/2012	FO Number : A/10679/2015 Dated : 26/05/2015
497	E/121/2012	Parth Pharmachem Industries - Vs- C.C.E.-Ahmedabad-ii	OIA-06/2012-AHD-II-CE/MM/COMMR-A-/AHD Dated : 12/01/2012	21/02/2012	FO Number : A/10680/2015 Dated : 26/05/2015
498	E/208/2012	Asia Motor Works Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-95/2012/COMMR-A-/RBT/RAJ Dated : 24/02/2012	27/03/2012	FO Number : A/10683/2015 Dated : 26/05/2015

499	E/285/2012	Bloom Packaging Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIA- CS/172/DMN/NDMN/2011-12 Dated : 20/01/2012	17/04/2012	FO Number : A/10691/2015 Dated : 27/05/2015
500	E/287/2012	Electrotherm (india) Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-101/2012/COMMR- A-/RBT/RAJ Dated : 28/02/2012	17/04/2012	FO Number : A/10685-10687/2015 Dated : 27/05/2015
501	E/336/2012	C.C.E. & S.T.-Daman -Vs- Wimplast Ltd	OIA- CS/194/DMN/SDMN/2011-12 Dated : 03/02/2012	25/04/2012	FO Number : A/10690/2015 Dated : 27/05/2015
502	E/356/2012	C.C.E.-Ahmedabad-ii -Vs- Claris Lifesciences Ltd	OIA-71/2012-AHD-II- CE/MM/COMMR-A- /AHD Dated : 14/03/2012	03/05/2012	FO Number : A/10689/2015 Dated : 27/05/2015
503	E/465/2012	Pyramid Portland Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-97/2012/COMMR-A- /RBT/RAJ Dated : 27/02/2012	07/06/2012	FO Number : A/10688/2015 Dated : 27/05/2015
504	E/466/2012	Welspun Corp Limited -Vs- C.C.E. & S.T.-Rajkot	OIA-126/2012/COMMR- A-/RBT/RAJ Dated : 20/03/2012	07/06/2012	FO Number : A/10685-10687/2015 Dated : 27/05/2015
505	E/508/2012	Sky Appliances Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-173/2012/COMMR- A-/RBT/RAJ Dated : 27/03/2012	18/06/2012	FO Number : A/10685-10687/2015 Dated : 27/05/2015
506	E/623/2012	Vrajeshwari Steel P Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-COMMR-A- /240/VDR-II/2012 Dated : 30/04/2012	30/07/2012	FO Number : A/10697-10700/2015 Dated : 28/05/2015
507	E/624/2012	Vrajeshwari Steel P Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-COMMR-A-/236- 239/VDR-II/2012	30/07/2012	FO Number : A/10697-10700/2015

			Dated : 30/04/2012		Dated : 28/05/2015	
508	E/625/2012	Vrajeshwari Steel P Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-COMMR-A--236-239-VDR-II-2012 Dated : 30/04/2012	30/07/2012	FO Number : A/10697-10700/2015 Dated : 28/05/2015	
509	E/626/2012	Vrajeshwari Steel P Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-COMMR-A-/236-239/VDR-II/2012 Dated : 30/04/2012	30/07/2012	FO Number : A/10697-10700/2015 Dated : 28/05/2015	
510	E/700/2012	Yunusbhai Shamsuddin Devdiwala -Vs- C.C.E.- Ahmedabad-i	OIO-18-19/COMMISSIONER/RAJ U/AHD-I/2012 Dated : 31/05/2012	29/08/2012	FO Number : A/10703-10704/2015 Dated : 28/05/2015	
511	E/701/2012	Sabirbhai Shamsuddin Devdiwala -Vs- C.C.E.- Ahmedabad-i	OIO-18-19/COMMISSIONER/RAJ U/AHD-I/2012 Dated : 31/05/2012	29/08/2012	FO Number : A/10703-10704/2015 Dated : 28/05/2015	
512	E/438/2008	C.C.E. & S.T.-Vapi -Vs- Sabero Organics Gujarat Ltd	OIA-KRS/14/VAPI/2008 Dated : 24/01/2008	20/04/2008	FO Number : A/10724/2015 Dated : 29/05/2015	
513	E/910/2008	Afcons Infrastructure Ltd -Vs- C.C.E. & S.T.-Daman	OIA-KKS/193-194/DAMAN/2008 Dated : 18/04/2008	04/08/2008	FO Number : A/10721/2015 Dated : 29/05/2015	
514	E/371/2009	Honest Bio Vet Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIO-11/COMMISSIONER/2009 Dated : 06/02/2009	12/03/2009	FO Number : A/10725/2015 Dated : 29/05/2015	
515	E/1898/2010	Idmc Limited -Vs- C.C.E. & S.T.-Vadodara-i	OIA-COMMR-A-/246-248/VDR-I/2010 Dated : 16/09/2010	20/12/2010	FO Number : A/10726-10728/2015 Dated : 29/05/2015	

516	E/1899/2010	Idmc Limited -Vs- C.C.E. & S.T.-Vadodara-i	OIA-COMMR-A-/246-248/VDR-I/2010 Dated : 16/09/2010	20/12/2010	FO Number : A/10726-10728/2015 Dated : 29/05/2015
517	E/1900/2010	Arun Godawat -Vs- C.C.E. & S.T.-Vadodara-i	OIA-COMMR-A-/246-248/VDR-I/2010 Dated : 16/09/2010	20/12/2010	FO Number : A/10726-10728/2015 Dated : 29/05/2015
518	E/670/2011	Hikal Limited -Vs- C.C.E. & S.T.-Surat-ii	OIA-BC/11/SURAT-II/2011 Dated : 08/03/2011	02/06/2011	FO Number : A/10722-10723/2015 Dated : 29/05/2015
519	E/675/2011	C.C.E. & S.T.-Surat-ii -Vs- Hikal Limited	OIA-BC/11/SURAT-II/2011 Dated : 08/03/2011	02/06/2011	FO Number : A/10722-10723/2015 Dated : 29/05/2015
520	E/16/2012	Agro Pack -Vs- C.C.E. & S.T.-Surat-ii	OIA-BC/289/SURAT-II/2011 Dated : 18/10/2011	09/01/2012	FO Number : A/10739/2015 Dated : 01/06/2015
521	E/74/2012	Precision Bearings P Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-354/2011-AHD-II-CE/MM/COMMR-A-/AHD Dated : 24/11/2011	30/01/2012	FO Number : A/10740/2015 Dated : 01/06/2015
522	E/12413/2014	C.C.E. & S.T.-Ahmedabad-iii -Vs- Deepkiran Foods Pvt Ltd	OIA-AHM-EXCUS-003-APP-385-13-14 Dated : 25/03/2014	27/06/2014	FO Number : A/10741/2015 Dated : 01/06/2015
523	ST/94/2007	Sonic Watches Limited -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-05/VDR-II/ST/OFFENCE/06 Dated : 27/11/2006	09/02/2007	FO Number : A/10736/2015 Dated : 02/06/2015
524	E/466/2007	J A Enterprises -Vs- C.C.E. & S.T.-Vapi	OIO-07/MP/VAPI/2007 Dated : 31/01/2007	04/05/2007	FO Number : A/10737-10738/2015 Dated : 02/06/2015

525	E/467/2007	Rakesh Khergamkar -Vs- C.C.E. & S.T.-Vapi	OIO-07/MP/VAPI/2007 Dated : 31/01/2007	04/05/2007	FO Number : A/10737-10738/2015 Dated : 02/06/2015
526	E/560/2007	C.C.E. & S.T.-Surat-ii -Vs- Baba Texturisers	OIA-RS/122-123/SRT-II/07 Dated : 30/03/2007	21/05/2007	FO Number : A/10730/2015 Dated : 02/06/2015
527	E/561/2007	C.C.E. & S.T.-Surat-i -Vs- Condor Footwear (india) Ltd	OIA-RS/66/SRT-I/07 Dated : 28/02/2007	21/05/2007	FO Number : A/10731/2015 Dated : 02/06/2015
528	E/329/2010	Transformers & Rectifiers (india) Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-412/2009-AHD-II-CE/CMC/COMMR-A-/AHD/S/91-A-II-/09 Dated : 23/11/2009	02/03/2010	FO Number : A/10945/2015 Dated : 05/06/2015
529	ST/13111/2014	Dishman Pharmaceuticals & Chemicals Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-AHM-EXCUS-002-APP-032-034-14-15 Dated : 20/05/2014	01/09/2014	FO Number : A/10743-10745/2015 Dated : 05/06/2015
530	ST/13112/2014	Dishman Pharmaceuticals & Chemicals Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-AHM-EXCUS-002-APP-032-034-14-15 Dated : 20/05/2014	01/09/2014	FO Number : A/10743-10745/2015 Dated : 05/06/2015
531	ST/13113/2014	Dishman Pharmaceuticals & Chemicals Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-AHM-EXCUS-002-APP-032-034-14-15 Dated : 20/05/2014	01/09/2014	FO Number : A/10743-10745/2015 Dated : 05/06/2015
532	E/442/2012	Shree Narmada Khand Udyog Sahakari Mandli Limited -Vs- C.C.E. & S.T.-Surat-ii	OIA-CS/24/SURAT-II/2012 Dated : 15/03/2012	04/06/2012	FO Number : A/10765/2015 Dated : 08/06/2015
533	E/445/2012	Synpol Products Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-145/2012-AHD-II-CE/MM/COMMR-A-/AHD Dated : 19/04/2012	04/06/2012	FO Number : A/10767/2015 Dated : 08/06/2015

534	E/587/2012	Gujarat Guardian Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIA-CS/52/SURAT-II/2012 Dated : 30/05/2012	10/07/2012	FO Number : A/10757/2015 Dated : 08/06/2015	
535	ST/13231/2014	Cosmos Impex India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-219/2014-15 Dated : 30/06/2014	15/09/2014	FO Number : A/10774/2015 Dated : 08/06/2015	
536	E/652/2012	Gujarat Guardian Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIA-CS/53/SURAT-II/2012 Dated : 30/05/2012	13/08/2012	FO Number : A/10775/2015 Dated : 09/06/2015	
537	E/690/2012	Aarti Industries Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIA-CS/49/SURAT-II/2012 Dated : 30/05/2012	24/08/2012	FO Number : A/10776/2015 Dated : 09/06/2015	
538	E/801/2012	Garden Silk Mills Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-SSP/25/SRT-I/2012 Dated : 21/09/2012	07/11/2012	FO Number : A/10777/2015 Dated : 09/06/2015	
539	E/802/2012	Windsor Machines Limited -Vs- C.C.E.-Ahmedabad-i	OIA-59-60-2012-AHD-I--CE-SKS-COMMR-A--AHD Dated : 16/08/2012	01/11/2012	FO Number : A/10778-10779/2015 Dated : 09/06/2015	
540	E/803/2012	Windsor Machines Limited -Vs- C.C.E.-Ahmedabad-i	OIA-59-60-2012-AHD-I--CE-SKS-COMMR-A--AHD Dated : 16/08/2012	01/11/2012	FO Number : A/10778-10779/2015 Dated : 09/06/2015	
541	C/879/2005	Kiran Ship Breaking Corpn -Vs- C.C.-Jamnagar(prev)	OIA-85/JMN/2005 Dated : 23/07/2005	17/08/2005	FO Number : A/10829/2015 Dated : 10/06/2015	
542	E/561/2008	Banner Pharmacaps Private Limited -Vs- C.C.E. & S.T.-Vapi	OIO-13-14/DEM/VAPI/2008 Dated : 28/02/2008	27/05/2008	FO Number : A/10830-10832/2015 Dated : 10/06/2015	

543	E/1841/2009	Universal Medicare Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-10-11/DEM/VAPI/2009 Dated : 17/09/2009	21/12/2009	FO Number : A/10830-10832/2015 Dated : 10/06/2015	
544	E/804/2012	Dhanesh Jhunjhunwala -Vs- C.C.E. & S.T.-Daman	OIA-SRP/73-74/DMN/SDMN/2012-13 Dated : 09/08/2012	07/11/2012	FO Number : A/10790-10791/2015 Dated : 10/06/2015	
545	E/805/2012	Ketan Plastic Industries Pvt Ltd - Vs- C.C.E. & S.T.-Daman	OIA-SRP/73-74/DMN/SDMN/2012-13 Dated : 09/08/2012	07/11/2012	FO Number : A/10790-10791/2015 Dated : 10/06/2015	
546	E/846/2012	Saurashtra Cement Limited -Vs- C.C.E. & S.T.-Bhavnagar	OIA-103/2012-BVR- /SKS/COMMR-A-/AHD Dated : 31/10/2012	22/11/2012	FO Number : A/10787/2015 Dated : 10/06/2015	
547	E/886/2012	Sujata Chemicals Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-SRP/308/VDR-II/2012 Dated : 15/09/2012	05/12/2012	FO Number : A/10788/2015 Dated : 10/06/2015	
548	E/902/2012	Fairdeal Supplies Limited -Vs- C.C.E. & S.T.-Rajkot	OIO-38/COMMR/2012 Dated : 23/08/2012	05/12/2012	FO Number : A/10786/2015 Dated : 10/06/2015	
549	E/943/2012	Lincoln Pharmaceuticals Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-179/2012-AHD-III- /SKS/COMMR-A-/AHD Dated : 20/11/2012	21/12/2012	FO Number : A/10785/2015 Dated : 10/06/2015	
550	E/13984/2013	Universal Medicare Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000- COM-035-041-13-14 Dated : 03/09/2013	09/12/2013	FO Number : A/10830-10832/2015 Dated : 10/06/2015	
551	C/79/2007	India Medtronics Pvt Ltd -Vs- C.C.-Ahmedabad	OIO-11/COMMR/OA/2006 Dated : 18/12/2006	16/03/2007	FO Number : A/10821-10822/2015 Dated : 11/06/2015	

552	E/357/2012	Micro Inks Private Limited -Vs- C.C.E. & S.T.-Daman	OIA-CS-182-DMN-VAPI-I-2011-12 Dated : 02/02/2012	04/05/2012	FO Number : A/10789/2015 Dated : 11/06/2015	
553	C/10247/2015	Raichard Hemingway -Vs- C.C.-Jamnagar(prev)	OIO-13-COMMISSIONER-2014 Dated : 30/06/2014	09/02/2015	FO Number : A/10804-10807/2015 Dated : 11/06/2015	
554	E/1881/2009	C.C.E. & S.T.-Surat-ii -Vs- Atul Limited	OIA-KS/226/SRT-II/2009 Dated : 30/09/2009	23/12/2009	FO Number : A/10801/2015 Dated : 12/06/2015	
555	E/1052/2011	Gujarat State Fertilizers & Chemicals Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIA-BC/180/SURAT-II/2011 Dated : 26/07/2011	02/09/2011	FO Number : A/10823/2015 Dated : 12/06/2015	
556	C/13060/2014	Surya Exim Limited -Vs- C.C.-Ahmedabad	OIA-201-202-2014-CUS-COMMR-A--AHD Dated : 09/05/2014	22/08/2014	FO Number : A/10802-10803/2015 Dated : 12/06/2015	
557	C/13094/2014	C.C.-Ahmedabad -Vs- Ceat Limited	OIA-AHM-CUSTOM-000-APP-210-14-15 Dated : 02/06/2014	27/08/2014	FO Number : A/10800/2015 Dated : 12/06/2015	
558	E/13399/2014	Gujarat State Fertilizers & Chemicals Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIA-SUR-EXCUS-002-APP-096-14-15 Dated : 05/09/2014	08/10/2014	FO Number : A/10794/2015 Dated : 12/06/2015	
559	C/13400/2014	Bajrang Rajaram Gupta -Vs- C.C.-Ahmedabad	OIA-AHM-CUSTOM-000-APP-256-14-15 Dated : 26/08/2014	17/09/2014	FO Number : A/10799/2015 Dated : 12/06/2015	
560	ST/50/2007	Transpek Silox Industry Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-COMMR-A-/216/VDR-I/2006 Dated : 23/11/2006	28/02/2007	FO Number : A/10795/2015 Dated : 15/06/2015	

561	E/424/2012	Sunmet Industries -Vs- C.C.E. & S.T.-Daman	OIA-CS/224-226/DMN/NDMN/2011-12 Dated : 28/02/2012	28/05/2012	FO Number : A/10824-10826/2015 Dated : 15/06/2015	
562	C/38/2007	Shantilal J Jain -Vs- C.C.-Kandla	OIA-01/2007-KDL/CUS/COMMR-A-/AHD Dated : 04/01/2007	23/02/2007	FO Number : A/10812/2015 Dated : 16/06/2015	
563	E/111/2012	Dhakad Metal Corporation -Vs- C.C.E. & S.T.-Daman	OIA-CS/89-91/DMN/NDMN/11-12 Dated : 11/11/2011	17/02/2012	FO Number : A/10827-10828/2015 Dated : 16/06/2015	
564	E/112/2012	Bhavna Metal Company -Vs- C.C.E. & S.T.-Daman	OIA-CS/89-91/DMN/NDMN/11-12 Dated : 11/11/2011	17/02/2012	FO Number : A/10827-10828/2015 Dated : 16/06/2015	
565	E/842/2012	C.C.E. & S.T.-Vapi -Vs- Vartellus Speciality Materials India Pvt Ltd	OIA-SRP/86-87/DMN/VAPI-I/2012-13 Dated : 21/08/2012	22/11/2012	FO Number : A/10808/2015 Dated : 17/06/2015	
566	E/965/2012	Savita Polymers Ltd. -Vs- C.C.E. & S.T.-Vapi	OIA-SRP-58-VAPI-2012-13 Dated : 05/10/2012	27/12/2012	FO Number : A/10816/2015 Dated : 17/06/2015	
567	E/968/2012	Shree Govardhan Sugar Industries -Vs- C.C.E. & S.T.-Surat-i	OIA-CCE-SRT-I-SSP-133-U-S35A-5---ORDER-FINAL- Dated : 26/10/2012	28/12/2012	FO Number : A/10820/2015 Dated : 17/06/2015	
568	E/979/2012	Bodal Chemicals Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-80/2012-AHD-ICE/AK/COMMR-A-/AHD Dated : 28/09/2012	31/12/2012	FO Number : A/10872/2015 Dated : 17/06/2015	
569	ST/13311/2014	Radhe Residency -Vs- C.C.E. & S.T.-Surat-i	OIA-SUR-EXCUS-001-APP-37/14-15	26/09/2014	FO Number : A/10817/2015	

			Dated : 21/05/2014		Dated : 18/06/2015	
570	E/475/2007	Twenty Firstcentury Printers Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-04/MP/VAPI/2007 Dated : 23/01/2007	08/05/2007	FO Number : A/10873-10878/2015 Dated : 19/06/2015	
571	E/26/2011	Indian Oil Corporation Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-8-21/DEMAND/COMMR-I/2010 Dated : 05/10/2010	05/01/2011	FO Number : A/10818-10819/2015 Dated : 19/06/2015	
572	E/10639/2013	Indian Oil Corporation Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-24-44/DEMAND/CEX/COMMR/BRC-I/2012 Dated : 31/12/2012	01/04/2013	FO Number : A/10818-10819/2015 Dated : 19/06/2015	
573	E/969/2007	Ultra Tech Cement Ltd -Vs- C.C.E. & S.T.-Bhavnagar	OIO-17/BVR/COMMR/2007 Dated : 21/05/2007	23/08/2007	FO Number : A/10842/2015 Dated : 22/06/2015	
574	E/10189/2013	Shree Chalthan Vibhag Khand Udyog Sahakari Mandli Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-CCEA-SRT-II-SSP-251-2012-13-U-S35A-3--FINALORDER- Dated : 11/01/2013	30/01/2013	FO Number : A/10833/2015 Dated : 22/06/2015	
575	E/10201/2013	Vividh Industries -Vs- C.C.E. & S.T.-Daman	OIA-SRP-146-DAMAN-2012-13 Dated : 07/11/2012	31/01/2013	FO Number : A/10845/2015 Dated : 22/06/2015	
576	E/466/2009	Rajputana Steel Casting Pvt Ltd - Vs- C.C.E. & S.T.-Vadodara-ii	OIA-COMMR-A-/197-200/VDR-II/2008 Dated : 28/11/2008	12/03/2009	FO Number : A/10846-10849/2015 Dated : 23/06/2015	
577	E/467/2009	Girish Prajapati -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-COMMR-A-/197-200/VDR-II/2008 Dated : 28/11/2008	12/03/2009	FO Number : A/10846-10849/2015 Dated : 23/06/2015	

578	E/468/2009	B D Mehta -Vs- C.C.E. & S.T.- Vadodara-ii	OIA -COMMR-A-/197- 200/VDR-II/2008 Dated : 28/11/2008	12/03/2009	FO Number : A/10846-10849/2015 Dated : 23/06/2015	
579	E/469/2009	Shankar D Mehta -Vs- C.C.E. & S.T.-Vadodara-ii	OIA -COMMR-A-/197- 200/VDR-II/2008 Dated : 28/11/2008	12/03/2009	FO Number : A/10846-10849/2015 Dated : 23/06/2015	
580	C/10645/2015	Jay Agro Organics Ltd -Vs- C.C.-Ahmedabad	OIO - 01/COMMR/O&A/DGCEI/ 2015 Dated : 27/02/2015	24/04/2015	FO Number : A/10853/2015 Dated : 23/06/2015	